

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW  
DELHI (PRINCIPAL BENCH)

O.A. NO. 606/2018

(In respect of State of Himachal Pradesh)

IN RE:

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT  
RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

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Through



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Dated: 21.08.2025

**Submitting 4<sup>th</sup> Six Monthly progress Report in compliance to Hon'ble NGT Order dated 07.11.2024 passed in O.A. No. 606/2018 (I.A. No. 163/2021).**

**Progress Report of Sewage Management in H.P.**

The case titled "Mrs. Almitra H. Patel and ANR. vs. Union of India & Ors." on Municipal Solid Waste Management and other environmental issues has been filed in Hon'ble Supreme Court of India in the year 2014 and after hearing the same, it has been transferred to Hon'ble NGT vide its order dated 22.12.2016 and has been registered as OA No. 606/2018 in Hon'ble NGT.

The tribunal in its order dated 16.03.2023 has directed worthy Chief Secretary to file the six-monthly progress reports with verifiable progress.

Subsequently, six monthly progress reports for August 2023, February 2024 and August 2024 have been filed by the Chief Secretary. The six-monthly progress of the work w.e.f. September 2024 – February 2025 along with clarification on the points raised during NGT hearing on dated 07.11.2024 is as under:

**[A]. Sewage Management**

Sr. No.	Point	Reply
I.	There is still a gap of 9.601 MLD in estimated sewage generation and treatment. Out of 60 Urban Local Bodies (ULBs), 20 ULBs do not have sewage management facilities and 7 ULBs do not have adequate facilities.	<p>The reported gap of 9.601 MLD is based on projected sewage generation for 2024 and the difference between the utilized capacity of the STPs (93.864-84.263= 9.601). The projections are derived from the 2011 Census population, applying the decadal growth rate and an additional 15% to account for tourist/institutional influx.</p> <p>However, actual sewage inflow to STPs is generally lower than the projected figures due to:</p> <ul style="list-style-type: none"> <li>• Non-connectivity of some households to the sewerage system.</li> <li>• Partial commissioning of sewer networks in</li> </ul>

Sr. No.	Point	Reply
		<p>newly extended municipal areas.</p> <ul style="list-style-type: none"> <li>• Seasonal variation in tourist inflow. Therefore, while projections show a gap of 9.60 MLD in existing STPs but are presently adequate to handle the actual sewage received.</li> <li>• The Seven towns reported as having inadequate capacity in Hon'ble NGT order but these existing STPs are currently sufficient to handle the actual sewage being received.</li> <li>• The steps taken to extend sewerage facilities to 20 additional towns are detailed in <b>Annexure-R-I</b> and 7 ULBs towns detailed in <b>Annexure -R-I (A)</b>.</li> <li>• It is further clarified that 14 new ULBs have been notified and status of these 14 new ULBs are as per <b>Annexure-R-I (B)</b>. Now total no. of ULBs in the state are 74.</li> </ul>
II.	<p>There is an excess capacity of 43.30 MLD created for sewage treatment based on the projected population for the next 15- 30 years, and the gap is on account of non-connectivity of households with sewer systems or the non-existence of sewers/conveyance systems. We find that such a strategy not only blocks the funding/</p>	<ul style="list-style-type: none"> <li>• The projected sewage generation for the State in February 2024 was 93.86 MLD, while the installed STP capacity in February 2024 was 137.163 MLD, i.e. excess capacity of -43.303 MLD. It is clarified that it is not a gap, but surplus treatment capacity available for the projected population for 2024 i.e. installed capacity is 31.57% more than the projected demand.</li> <li>• JSV is responsible for laying sewer lines in urban areas; however, legislative and statutory clearances fall under UDD, as per Section 141 of</li> </ul>

Sr. No.	Point	Reply
	<p>expenditure but also leaves such facilities unutilized/redundant for a long time, thereby creating maintenance issues. Instead, flexible/ modular packages of sewage management, adding them according to the need could be a better option. The next report should clarify this aspect.</p>	<p>the Himachal Pradesh Municipal Act. Efforts are being made to increase household connectivity by IEC and other campaigns.</p> <ul style="list-style-type: none"> <li>• All STPs are designed for 15/30 years, accounting for population growth and peripheral expansion.</li> <li>• The apparent “excess” capacity of 43.303 MLD arises from long-term design norms followed while planning STPs, which consider a 15/30-year population horizon to avoid repeated capital investment and land acquisition challenges. This surplus is therefore not redundant, rather, it ensures readiness for future inflows as connectivity improves. Furthermore, the State has initiated co-treatment of faecal sludge at existing STPs and adoption of modular packaged plants (&lt;1 MLD), as approved by the SLTC (State Level Technical Committee on 14.09.2023, to optimize utilization and avoid premature over-capacity in smaller towns and proposals are being examined accordingly and approved wherever feasible.</li> </ul>
III.	<p>Contrary to creating excess facilities, the focus should be on covering 20 ULBs where no sewage management facilities exist.</p>	<ul style="list-style-type: none"> <li>• The actions being implemented to address the issues mentioned in Point- I are elaborated in <b>Annexure-R-I</b>.</li> </ul>
IV.	<p>No timelines are disclosed for laying of sewers and ensuring</p>	<ul style="list-style-type: none"> <li>• JSV is responsible for laying sewer lines in urban areas, however, legislative and statutory</li> </ul>

Sr. No.	Point	Reply
	connectivity and this should be clarified in the next report.	clearances fall with UDD as per Section 141 of the Himachal Pradesh Municipal Act. The JSV has planned to lay sewer lines within 6 months after getting statutory clearances from UDD/other Departments subject to availability of funds and DI pipes.
V.	Performance data on existing 72 STPs has not been disclosed. We find no serious concern on compliance of STPS, particularly for fecal coliform (FC), realizing the fact that their effluents degrade the water quality of rivers, streams/ Khuds. Hence, there is a violation of Water Act and order of Hon'ble Supreme Court in W.P. No. 375/2012, reported in (2017) 5 SCC 326, Paryavaran Suraksha vs. Union of India, making the Secretary, Environment of the State accountable. Further, SPCB is to grant Consent to operate to the owner/operator of STP and take action as per the Water Act for noncompliance. The next	<ul style="list-style-type: none"> <li>• The status of the STPs in State of Himachal Pradesh (Jal Shakti Vibhag and Shimla Jal Prabandhan Nigam Limited) from the month September 2024 to March 2025 is enclosed as <b>Annexure-R-III</b>.</li> <li>• Efforts are being made to make STP compliance as per availability of funds and efforts are as under: <ul style="list-style-type: none"> <li>• Online Continuous Effluent Monitoring System (OCEMS) are installed at STP. The OCEMS is connected with CPCB and SPCB servers.</li> <li>• However the disinfection system is being monitored by the officials of Jal Shakti Vibhag and proposal for shifting from bleaching powder-based chlorination to automated gaseous chlorination has been installed on trial basis at STP Sundernagar, since August 2024.</li> <li>• Further, since 2022, State Board has imposed Environmental Compensation of amount ₹8,28,04,500/- for non-compliance of the STPs. The latest detail is attached as <b>Annexure-R-IV</b>. The latest consent status of the STPs is as under:</li> </ul> </li> </ul>

Sr. No.	Point	Reply													
	report should disclose facts on these aspects.	<table border="1"> <thead> <tr> <th data-bbox="740 227 1144 303">Status of Consent to Operate (CTO)</th> <th data-bbox="1144 227 1416 303">Number of STPs</th> </tr> </thead> <tbody> <tr> <td data-bbox="740 303 1144 340">Valid Consent</td> <td data-bbox="1144 303 1416 340">16</td> </tr> <tr> <td data-bbox="740 340 1144 378">Rejected/Returned</td> <td data-bbox="1144 340 1416 378">13</td> </tr> <tr> <td data-bbox="740 378 1144 415">Under process</td> <td data-bbox="1144 378 1416 415">26</td> </tr> <tr> <td data-bbox="740 415 1144 453">Not Applied</td> <td data-bbox="1144 415 1416 453">17</td> </tr> <tr> <td data-bbox="740 453 1144 510">Grand Total</td> <td data-bbox="1144 453 1416 510">72</td> </tr> </tbody> </table>	Status of Consent to Operate (CTO)	Number of STPs	Valid Consent	16	Rejected/Returned	13	Under process	26	Not Applied	17	Grand Total	72	
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VI.	While examining Annexure I, we find that in 22 ULBs, the treatment of sewage is more than the generation and no satisfactory explanation was given. This should be clarified in the next report.	<p data-bbox="782 548 1416 637">The STP wise consent status is enclosed as <b>Annexure-R-IV- (A)</b>.</p> <ul data-bbox="763 659 1416 1835" style="list-style-type: none"> <li>• Among 60 towns, variations in sewage generation and utilization of installed capacity stem from the projected sewage generation (<b>See Column 8 of Annexure-I</b> of the previous six-monthly progress report dated 22-10-2025), which is based on the 2011 Census, assumed decadal growth rates, and an additional 15% tourist/institutional population.</li> <li>• <b>Actual conditions—such as territorial expansion, growth of peri-urban areas, and fluctuating tourist/pilgrim populations—often differ significantly from these projections.</b></li> <li>• Consequently, the sewer inflow reported by field offices is based on actual sewage received, which may not match the projected numbers.</li> <li>• Non- connected urban population is not available with JSV. Data on number of connection proposed and released is available with JSV but the data on the number of household connected to the sewerage systems</li> </ul>													

Sr. No.	Point	Reply
		<p>and left out household is not available with JSV.</p> <ul style="list-style-type: none"> <li>• As per DPRs for the completed/ongoing schemes, 73,518 connections are proposed against which 48,730 connections have been sanctioned/released, giving a provisional connectivity level of 66%. This data is based on sanctioned connections in favour of the building owners, which may have one or many households hence actual household connectivity cannot be ascertained without updated census data.</li> <li>• Therefore, while the projections serve as reference, the actual sewage generation can vary considerably, from the projection. In practice, STP utilization is aligned with actual inflows rather than solely with projected generation.</li> <li>• Data will become more consistent after completion of the fresh census in the state.</li> </ul>
VII.	<p>We find that figures of designed treatment facilities and their utilization have been disclosed in fractions (with Decimal), and the type of treatment plants installed has also not been disclosed.</p>	<ul style="list-style-type: none"> <li>• The designed treatment capacities and their utilization appear in fractional (decimal) form to reflect precise actual values as per design adopted while framing the DPR.</li> <li>• Details of the types of treatment plants installed are attached in <b>Annexure-R-II</b>.</li> </ul>

**Progress Report of Solid Waste and Legacy Waste Management in Urban Sector:**

As per the directions issued during the personal hearing on 07.11.2024, the status of Legacy Waste and gaps in Solid Waste Management has been reviewed by concerned Administrative Heads at their level. Further, Principal Secretary (UD) is also reviewing on a weekly basis. Accordingly, necessary directions are being issued to eliminate the gaps. ULBs have made its sincere efforts to eliminate the gaps in processing of Solid Waste and clear the Legacy Waste. The progress made in the last six months is as under:

**[B]. Solid Waste Management:**

**I. Gap in Solid Waste Management**

Status	As on August 2024	As on February 2025
Total No. of ULBs in the State	60	74
Total No. of Wards in the State	551	551 (Yet to be assessed for Newly created ULBs)
Estimated Quantity of MSW Generated (TPD)	375 TPD (Wet: 206 & Dry: 150 Inert: 19)	381 TPD (Wet:208 & Dry: 154 Inert: 19)
Estimated Quantity of MSW Collected (TPD)	375 TPD (Wet: 206 & Dry: 150 Inert: 19)	381 TPD (Wet: 208 & Dry: 154 Inert: 19)
Quantity of MSW Processed (TPD)	368 TPD	375 TPD
Gap in waste processed (TPD)	7 TPD	6* TPD

\* In addition to existing 60 ULBs, 14 new ULBs have been created recently by the State Government.

\* The gap is in 3 ULBs only i.e. Manali, Karsog, & Nirmand.

**Wet Waste:**

Presently, the wet waste is being processed through organic waste composters/Pit Composting/Composting drums/ Biogas/Gaushala/Piggery and in rural type of setup of ULB wet waste is being used at their own.

**Organic Waste Convertor:** The nos. of days taking for Treatment/ Final Product generation is around 15 days in OWC. 1 TPD capacity OWC is having approx. 15 Tonnes capacity and the final product is being generated after 12-15 days.

**Pit Composting:** The nos. of days taking for treatment/Final product generation is 45 days to 90 days depends upon the temperature of the site. The nos. and capacity of pits has been designed to cater the per day waste of the ULBs.

The compost generated is being utilized in parks of ULBs, or being provided to farmers.

**Dry Waste:**

Dry Waste generation in the State is estimated to 154 TPD. To manage dry (non-biodegradable) waste, Material Recovery Facilities (MRFs) have been developed in 50 ULBs to segregate recyclables so that non-recyclable combustible waste is left behind. The recyclables so segregated is being sent to the recyclable industries while the non-recyclable Segregated Combustible Fraction (SCF) is being sent to the cement factories as Refuse Derived Fuel (RDF) for co-processing and Public Works Department (PWD) for road metaling. The tie up with 4 cement plants has been done for co processing of non-recyclable waste. The SCF/RDF waste has been sent to cement industries.

**The ULB wise waste generation and processing is annexed as Annexure-R-V.**

**II. Status of Waste Management in MC Manali:****(a). Termination of Agreement and Accumulation of Solid Waste at Rangri, Manali.**

1. **Termination of Agreement:** The agreement between Nextgen Chemicals and the Municipal Council, Manali (hereinafter referred to as "MC Manali") was terminated on 15 July 2024 due to the failure of Nextgen Chemicals to establish the proposed Waste-to-Energy Plant at Rangri, Manali.
2. **Dismantling and Removal of Machinery:** Pursuant to the termination, Nextgen Chemicals commenced the dismantling and removal of their machinery, including the Material Recovery Facility (MRF) shed, from the Rangri site. The process of

removal continued for approximately six months, during which period the floor of the site was broken using a breaker.

3. **Accumulation of Solid Waste:** During the aforesaid period, solid waste continued to be deposited at the Rangri site, leading to its accumulation.
4. **Handover and Commencement of New Construction:** Subsequent to the departure of Nextgen Chemicals from the site on 25 December 2024, MC Manali initiated the construction of a new MRF shed at the site.
5. **Completion of Construction and Further Waste Accumulation:** The construction of the new MRF shed was completed on 28 March 2025. Until such time, solid waste continued to be deposited at the site, thereby contributing to the existing legacy waste.
6. **Current Waste Accumulation:** As on 28<sup>th</sup> Feb 2025, an additional approx. 3250 metric tonnes (MT) of solid waste of MC, Manali have been added to the pre-existing legacy waste at the Rangri site.

**(b). Proposed Action Plan:**

**1. New Tender for Management of Fresh Solid Waste:**

The tender for the management of fresh solid waste has been awarded to M/s Suntan Life on 25<sup>th</sup> July 2024. The site was officially handed over to them on 24<sup>th</sup> November 2024. During this period, the Municipal Council Manali has constructed a new Material Recovery Facility Shed. On 6<sup>th</sup> April 2025, M/s Suntan Life commenced the erection of the new plant. **The trial run of the plant has been started from 17<sup>th</sup> June 2025.**

2. **Legacy Waste Processing:** On 13<sup>th</sup> December 2024, M/s Suntan Life began the operations for processing the legacy waste at the Rangri Site. The operations are being carried out on a war footing, MC Manali is committed for processing the remaining legacy waste at the earliest. **Total estimated quantity is 100994 tons out of which 44725 has been cleared and 56269 tones are being processed.**

**III. Legacy Waste Management:**

Earlier the quantity of legacy waste was not estimated scientifically and the actual legacy waste was much higher than the original estimates after digging at site.

Hence, assessment of legacy waste has been done by ULBs through Govt. Institution i.e. National Institute of Technology, Hamirpur and Jawaharlal Nehru Government Engineering College, Sundernagar. Legacy waste cleared during the reporting period is around 91483.58 Tonnes. The detail is as under:

#	Details	As on August 2024	As on February 2025	Remarks
a	No. of Legacy waste dumpsites	16	16	
b	Quantity of legacy waste dumped at dumpsites – in Tonnes	5,86,644	601651.81	Revised quantification of legacy waste has been estimated through NIT, Hamirpur and JNGEC, Sunder Nagar.
c	Quantity of Legacy Waste Cleared at dumpsites –in Tonnes	3,38,263	425214.57	
d	Quantity of Balance Legacy Waste at dumpsites - in Tonnes	2,48,381	176437.24	
e	No. of legacy waste dumpsites cleared (Bilaspur, Sunder Nagar, Sarkaghat, Baijnath, Dalhousie, Rewalsar, Santokhgarh and Chowari)	06	08	
f	No. of legacy dumpsites where bio mining has Commenced	10	08	
g	Timeframe for clearing all legacy dumpsites	March 2025	December 2025	

The Legacy Waste clearance data of ongoing sites is annexed as **Annexure-R-VI**.

**[C].Ring fence Account**

The Ring Fenced Account in the form of Personal Ledger Account (PLA) has been opened in compliance to approval of the government conveyed vide Letter No. Fin(C)-B(15)-11/2021-Loose dated 15/07/2023 and even number dated 18/08/2023.

The government has made the allocation of ₹137.52 Crores under sewerage sector for the financial year 2024–25. As on 31st March 2025, a balance of ₹18.29 Crore is available in the Ring-Fenced Account in the form of Personal ledger Account (PLA).

**Progress Report of Solid and Liquid Waste in Rural Sector:**

As per the directions issued during the personal hearing on 16/3/2023, the status of Legacy Waste and gaps in Solid Waste Management has been reviewed by Chief Secretary, GoHP. Necessary directions were issued to the field for taking up activities under Solid Waste Management and Liquid Waste Management. Gram Panchayats are doing their best to gear up the progress under Solid and Liquid Waste Management. The progress made in the last six months is as under :

Status	Target	As on August, 2024	As on Feb. 2025
<b>SWM</b>			
No. of PWMU established	88	4 (under construction) Total 32+4 = 36	37
No of Segregation — cum Storage Shed	3615	4323	6634
<b>LWM</b>			
No. of Retrofitting single pit to Twin pit Toilets		61	61
Adding Soak Pits to Septic Tanks		3	3
Households having Soak pits/ other disposal of Grey Water		124931 - Soak Pits 3167 – Leach Pits 1827 – Magic Pits	128559- Soak Pits 3208- Leach Pits 1875- Magic Pits
Community soak pits		7090	7947

Sr. No.	District	Name of Town	Population as per Census 2011	Population as on 2024 @ 12.94 % decadal growth	Projected Sewerage Generation as per Population (2024)	Additional 15 % for tourists, institutional and floating population	Total Sewerage generation (2024)	Capacity of STP Proposed (MLD)	Present Status of Sewerage Facility (Under construction/Proposed)	Towns with inadequate sewerage facility			Proposed Sewerage Facility			Proposed date of completion	Remarks
										DPR estimated cost	Posed for funding to NMCG/UIDD/State/EAP(AFD) etc. (₹/lakh)	Present status	DPR estimated cost	Posed for funding to NMCG/UIDD/State/EAP(AFD) etc. (₹/lakh)	Present status		
1	Bilaspur	Bilaspur	13654	19951	0.83	0.12	0.95	5.4	Proposed	93.00 Crore	EAP(AFD)	Tender under process at PMU Mandi	31-03-2028				
2		Talai	2372	2771	0.27	0.04	0.31	1.65	Under construction	481.67		The A/A&E/S for the work accorded vide Addl. Chief Secretary (SI&E) Shimla I/P vide letter No. SJE-48/Loose dated 17.01.2011 for Rs. 481.67 Lakh, as per scope of this A/A&E/S there was-26/2010-10 provision for 448 house hold connections only. Accordingly main trunk sewer for 448 house hold connections & 90% work of STP 0.90 MLD completed. Meanwhile the work was stopped on dated as per direction of Hon'ble High Court in CWP No 2013/2021 title as "Pawan Singh and other 20.04.2023 V/s State of Himachal Pradesh & CWP No. 3947/2022 resident of village Babula V/s State of Himachal Pradesh and the next date of hearing in Hon'ble High Court is 30.12.2024. The Revised DPR has now been prepared as per directions of Hon'ble High Court/NEERI guidelines. The previous cost of STP component was Rs. 164.17 Lakh and after revision of DPR the revised Cost of STP component now comes out to Rs. 553.88 Lakh only (the cost of STP component has been increased due to additional structures and pumping machinery proposed to be installed as per CSIR/NEERI Guidelines) and also cost of sewerage network component has been revised. As per scope of previous DPR there was a scope of 448 household connections, whereas this scope has now been increased to 932 household connections. Accordingly cost of sewer Network increase from Rs.310.89 Lakh to Rs. 1018.17 Lakh. The sanctioned cost of old DPR was Rs. 481.67 Lakh (STP+sewer Network) has now been submitted to Director CSIR/NEERI vide C.E. (H/Z) letter No. 7341-46, dated 8/08/2024 amounting to Rs. 1572.05					
3	Hamirpur	Bhota	1453	1697	0.14	0.02	0.16	1.50	under construction	889.05	UIDD	Scheme under construction	31-03-2026				
4	Kangra	Jawali	7342	8577	0.48	0.07	0.55	0.245 MLD	Proposed	1958.23 Lakhs		Sent to Director UID under Swachh Bharat Mission (SBM)	Can be given once tendering is done				
5		Bajjnath-Paprola	16141	18856	0.91	0.14	1.05	2.18 MLD for Zone -1, STP 1.46 MLD for Zone -2 (Total capacity - 3.64 MLD)	Under construction	6814.56	State	Approval	31-12-2026 (due to living of pipeline)	STP Capacity 2.18 MLD for Zone -1, STP 1.46 MLD for Zone -2 (Total SP capacity - 3.64 MLD) is under construction			
6		Shahpur	4659	5443	0.22	0.03	0.25	0.8 MLD for Zone -1, STP 0.87 MLD for Zone -2 (Total capacity - 1.67 MLD)	Under construction	5656.54	Urban State	Approval	Can be given once tendering is done	The work of Water Supply Components has been awarded			
7	Kullu	Banjar	1414	1652	0.99	0.01	0.11	IMLD	Under Construction	1705.79	UIDD/State	Approved	31.03.2025 (Subject to availability of funds and pipe)	STP of 1.00 MLD Capacity work is in Progress			
8		Nirmand	2041	2384	0.09	0.01	0.10	0.93 MLD	Proposed	2737.67	EAP	under process	31.03.2027 (Subject to availability of funds)	DPR Checked by the Engineer-in-Chief office shimla but received back due to non availability of funds under SBM hence now proposed in EAP			
9	Mandi	Ner Chowk	12108	14145	0.62	0.09	0.72	3.36 MLD	Proposed	5098.65	State	The work for construction of sewerage plant and sewerage network has been awarded and pipes for sewerage network have been procured.	31.03.2026 (Subject to availability of funds)				
10		Karsog	2010	2348	0.23	0.03	0.27	1.93	Proposed	5530.65		Posted for funding to EAP(AFD) and scheme approved administratively vide letter No. Secy. IPH-D (C) 12-8/2016-III dated 12.09.2023	2030				

Sr. No.	District	Name of Town	Population as per Census 2011	Population as on 2024 @ 12.94 % decadal growth	Projected Sewerage Generation as per Population (2024)	Additional 15 % for tourists, institutional and floating population	Total Sewerage generation (2024)	Capacity of STP Proposed (MLD)	Present Status of Sewerage Facility (Under construction/Proposed)	Proposed Sewerage Facility			Proposed date of completion	Remarks
										DPR estimated cost	Posed for funding to NMCG/UIDD/State/EAP(AFD) etc. (₹/ann/fo)	Present status		
11	Shimla	Chopal	1851	2162	0.12	0.02	0.14	0.600	Proposed	11.42	Sect JSVns IPH (B)F5/6/2017 dated 27-9-2021)	funding awaited		tender have been canceled vide office letter no 4392-95 dated 11-09-2024. Non availability of sufficient budget
12		Chirgaon	3378	3946	0.17	0.03	0.20	70MLD	Proposed	2834.06	DPR Submitted for Approval	Approved is Still Awaited		In DPR Stage
13		Nerwa	2293	2679	0.15	0.02	0.17	0.660	Proposed	25.6	Sect JSVns IPH (B)F5/6/2017-1 loose dated 25-7-2022)	funding awaited		T/S yet to be accorded. Funds not available
14		Nahan	29014	33895	3.66	0.55	4.21	STP-I=4.6MLD STP-II=2.9MLD STP-III=1.3MLD	Proposed	14430.34	AFD (secy JSV)vide letter (PHI)-BC 12-8/2016-II dtd 31-7-2023	Technical estimate under preparation	---	
15	Sirmour	Rajgarh	3083	3602	0.16	0.02	0.18	1.19 MLD	Under Construction	2173.25	AFD (secy (PHI)vide letter (PHI)-B/F5-6/2017 dtd 16-01-2020	work for STP awarded and is in progress	31.03.2025	
16	Solan	Kandaghat	2598	3035	0.29	0.04	0.34	0.25MLD (phase-I) 1.00MLD (PHASE-II)	Proposed	43.18	NMCG vide letter no 3516-18 dated 20-10-2023	In response to NMCG letter no pr-11011/2/2023 -OO Dir(T-III) NMCG dated 29-09-2023 the director informed that "NMCG will be funding STP component of DPR only. Thus state is requested to first arrange the funding resources for proposed sewerage network in the DPR from other sources. once fund for sewer network are tied up by the state, the STP component can be considered under NAMAMI GANGA" Now the DPR is being amended keeping in view the above observation of NMCG and further as per directions issued by E-in-C, JSV Shimla vide letter no 4905-06 dated 26-12-2024	Without availability of funds, date of completion can not be commented	DPR is being amended keeping in view the observation of NMCG and further as per direction issued by E-in-C, JSV, shimla vide letter no 4905-06 dated 26-12-2024
17	Una	Santokgarh	9363	10938	1.05	0.16	1.21	2.5	Under Construction	-	-	work in progress	-	The work could not be completed due to non-availability of D1 pipes. The D1 pipe 150 mm dia K7=16137 mtrs received. During January, 2024 and 200 mm dia 6965 Rmtrs, 250 mm dia 3495 Rmtrs yet not received. As and when the D1 pipe received the work will resumed in full swing
18		Tahlwal	3565	4165	0.23	0.03	0.27	1	Proposed	2410.44	UIDD	funding awaited	-	Submitted to The Director UID Shimla vide Engineer-in-Chief Shimla letter No. JSV-PH-DPR/SWR Tahlwal Town/2022-4154.56 dated 7/12/2022 for Rs 2410.40 Lakh
19		Amb	7825	9141	0.33	0.05	0.38	1.99	Proposed	1904.96	UIDD	funding awaited	-	DPR Submitted to Director urban Development Dept Shimla vide ENC office letter No 4154-56 Dated 7-12-2022 for Rs. 190496000/-
20		Daultapur	3763	4396	0.28	0.04	0.32	1	Proposed	2916	UIDD	funding awaited		

Towns with inadequate sewerage facility									ANNEXURE R-I(A)
Sr. No.	District	Name of Town	Treatment Capacity available (MLD)	Population as per Census 2011	Projected Sewage	Actual Sewage generation (2024)utilization of the installed treatment capacities including	Gap		Remarks
							Actual Projected sewage generation (7-6)	Actual Sewage generation (7-4)	
1	2	3	4	5	6	7	8	9	10
1	Bilaspur	Ghumarwin	1.2	7899	1.44	1.2	-0.24	0.00	The Gap is due to the non connectivity of some zones/wards for which the work is proposed to be undertaken under various head such as state head/AFD/NMCG/SBM(U) etc.
2	Kangra	Palampur	0.35	40385	3.90	0.35	-3.55	0.00	
3	Mandi	Mandi	4.3	41375	5.51	3.96	-1.55	0.34	
4	Sirmour	Paonta	3.16	25183	3.65	1.94	-1.71	1.22	
5	Solan	Solan	2.9	47418	6.12	1.8	-4.32	1.10	
6		Parwanoo	1	8758	1.30	0.3	-0.998	0.70	
7	Una	Mehatpur	0.73	9218	1.19	0.2	-0.99	0.53	

Nwely notified ULB		762	Annexure -R1(3)	
Sr. No.	Name of Town	Population as per (2011) census	Remarks	Status
1	Nagar Panchyat , Jhundutta	2576	Newly notified area, under planning	No sewerage facility
2	Nagar Panchyat , Swarghat	2780	Newly notified area, under planning	No sewerage facility
3	Nagar Panchyat , Banikhet	3809	Newly notified area, under planning	No sewerage facility
4	Nagar Panchyat, Barsar	7132	Newly notified area, under planning	No sewerage facility
5	Nagar Panchyat, Bhoranj	3759	Newly notified area, under planning	No sewerage facility
6	Nagar Panchyat, Nagrota-Surian	9083	Newly notified area, under planning	No sewerage facility
7	Nagar Panchyat, Kotla	2323	Newly notified area, under planning	No sewerage facility
8	Nagar Panchyat, Khundian	2013	Newly notified area, under planning	No sewerage facility
9	Nagar Panchyat,Dharampur	2453	Newly notified area, under planning	No sewerage facility
10	Nagar Panchyat,Sandhole	4494	Newly notified area, under planning	Sewerage facility available partly
11	Nagar Panchyat, Baldwara	4617	Newly notified area, under planning	No sewerage facility
12	Nagar Panchyat, Shillai	6545	Newly notified area, under planning	No sewerage facility
13	Nagar Panchyat, Kuniyar	4079	Newly notified area, under planning	Sewerage facility available partly
14	Nagar Panchyat, Bangana	2584	Newly notified area, under planning	No sewerage facility

Type of Treatment Plant Installed			Annexure - R-II
S.No.	Location of STP	Capacity	Type of Treatment Plant
1	Sh. Naina Devi Ji (Kola Toba dry nallah)	1.35	Extended Aeration (EA)
2	Ghumarwin (Bajohra MC ward)	1.2	Extended Aeration (EA)
3	Chamba - STP Barga -1	1.501	ASP
4	Chamba -STP Barga-2	0.77	ASP
5	Chamba -STP at Bhagot	0.89	Extended Aeration (EA)
6	Chamba-STP at Karian	0.49	ASP
7	Hamirpur Town-Zone No. I	3.13	Extended Aeration (EA)
8	Hamirpur Town -Zone No. II	1.35	Extended Aeration (EA)
9	Hamirpur Town- Zone No. III	0.68	Extended Aeration (EA)
10	Hamirpur- STP Ward No. 11	0.57	Extended Aeration (EA)
11	Nadaun/ Nagarda Nr Hospital	1.69	Extended Aeration (EA)
12	Sewerage scheme to Sujampur Town (Zone I) Near HPSEB sub Station Sujampur	1.5	Extended Aeration (EA)
13	Sewerage scheme to Sujampur Town (Zone II) Near Govt ITI Doli Sujampur	1.75	Extended Aeration (EA)
14	Nurpur- On the left bank of Jabber Khad near Bodh	3.13	ASP

S.No.	Location of STP	Capacity	Type of Treatment Plant
15	Dehra- Near Shamshan Ghat Dehra	1.38	ASP
16	Jawalamukhi- Near Petrol Pump Ganju Bag	2.83	ASP
17	Dharamshala- Chellian	6.1	M.B.B.R
18	Dharamshala -Old Charri Road	0.2	M.B.B.R + Root Zone
19	Dharamshala -Ramnagar	0.03	Root Zone
20	Dharamshala- Bhagsu	0.052	Root Zone
21	Dharamshala- Chellian Near Nag Mandir	0.165	Root Zone
22	Dharamshala-Mela ground Gamru	1.4	Root Zone
23	Nagrota (village Tharu near Baner Khad)	1.34	MBBR
24	Tanda-Right side bank of Baner Khad at Dr. RPGMG Tanda	1.4	MBBR
25	Kangra- STP Zone -I Near Senior Sec. School Kangra	1.68	ASP/Root zone
26	Kangra-STP Zone -II Near Bye pass Kangra	1.46	ASP/Root zone
27	Kangra- STP Zone -III Old Kangra near Fort	0.63	ASP/Root zone
28	Palampur- Left Bank of Bihral Khad Bear Insp. Hut Palampur	0.351	Extended Aeration (EA)
29	Kullu Town- Lanka Bekar	2.57	ASP/ Now MBBR since year 2022

S.No.	Location of STP	Capacity	Type of Treatment Plant
30	Kullu Town-Bhootnath	2.5	ASP/ Now MBBR since year 2023
31	Kullu Town-Badah	0.38	ASP
32	Manali-Near Police Station Manali (1.82 to 3.00 MLD)	3	MBBR
33	Bhunter -Mela Ground	0.99	ASP
34	Bhunter- Sarabai	0.46	ASP
35	Bhunter- Jarad	0.87	ASP
36	Jogindernagar-Village Majahnnoo	1.73	ASP
37	Mandi →Raghunath ka Padhar	3.83	Extended Aeration (EA)
38	Mandi- Khaliyar	0.47	Extended Aeration (EA)
39	Sundernagar (Chandpur),-	4.5	MBBR with DMF follwed by gaseous Chlorination.
40	Sarkaghat-Paplog Zone B	0.7	Extended Aeration (EA)
41	Sarkaghat-Barchhwar Zone-C	1.67	Extended Aeration (EA)
42	Rampur-Khopri	1	Extended Aeration (EA)
43	Rampur-Chuhabag	0.5	Extended Aeration (EA)

S.No.	Location of STP	Capacity	Type of Treatment Plant
44	Rohru- Near Radha Swami Petrol Pump	1.745	MBBR
45	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglihar (Kanhoh)	0.651	Extended Aeration (EA)
46	Kotkhai Town - Zone II	0.305	Extended Aeration (EA)
47	Kotkhai Town - Zone III	0.163	Extended Aeration (EA)
48	Narkanda	0.45	Extended Aeration (EA)
49	Theog	1.15	Extended Aeration (EA)
50	Sunni	0.65	ASP
51	Paonta Sahib -Zone -I (Devi Nagar)	0.44	MBBR
52	Paonta Sahib-Zone -II (Main Bazar )	1	MBBR
53	Paonta Sahib-Zone -III (Jambu Ka Khalla )	1.72	SBR
54	Solan, Shamti	2.9	ASP & tertiary treatment
55	Parwanoo	1	MBBR
56	Arki Town	0.7	(ASP)

S.No.	Location of STP	Capacity	Type of Treatment Plant
57	Baddi Town-Kenduwal	5.5	ASP
58	Nalagarh Town- Mandiyapur	3.62	EA with tertiary treatment
59	Una- Chandarlok Colony for Zone D	0.65	Extended Aeration (EA)
60	Una- Rampur for Zone A&B	2.53	Extended Aeration (EA)
61	Mehatpur- Zone A,B & C -Basdhera	0.73	MBBR
<b>Newly Constructed STPs</b>			
62	Gagret	3.14	SBR
63	Chowari	1.1	MBBR
64	Rewalsar (Chalahar)	0.35	ASP
65	Chamba- Parel	0.87	MBBR
66	Dalhousie	2.7	MBBR

Annexure-R-III.

Sep-24								
Sr. No.	Location	Existing STP Capacity in MLD						Compliant or Non-Compliant
			PH	BOD	COD	FC	TSS	
1	Sh. Naina Devi Ji (Kola Toba dry nallah)	1.35	7.45	1.1	12	170	3	Compliant
2	Ghumarwin (Bajohra MC ward)	1.2	7.43	51	184	>1600	126	Non Compliant
3	Chamba -STP Barga- 1	1.501	6.65	23		240	61	Compliant
4	Chamba -STP Barga-2	0.77	6.78	18		280	8.2	Compliant
5	Chamba -STP at Bhagot	0.89	6.85	24		18	11	Compliant
6	Chamba-STP at Karian	0.49	6.65	12		350	1.4	Compliant
7	Hamirpur Town-Zone No. I	3.13	7.4	9.2		220	21	Compliant
8	Hamirpur Town -Zone No. II	1.35	7.64	12		350	47	Compliant
9	Hamirpur Town- Zone No. III	0.68	6.94	22		920	71	Compliant
10	Hamirpur- STP Ward No. 11	0.57	7.82	14.4		540	47	Compliant
11	Nadaun/ Nagarda Nr Hospital	1.69	7.93	22		920	45	Compliant
12	Sewerage scheme to Sujapur Town(Zone I) Near HPSEB sub Station Sujapur	1.5	7.89	4.6		280	19	Compliant
13	Sewerage scheme to Sujapur Town(Zone II) Near Govt ITI Doli Sujapur	1.75	8.69	24		920	67	Compliant
14	Nurpur- On the left bank of Jabber Khad near Both	3.13	7.48	9.1		700	10.3	Compliant
15	Dehra- Near Shamshan Ghat Dehra	1.38	7.88	3.2		230	2.2	compliant
16	Jawalamukhi- Near Petrol Pump Ganju Bag	2.83	7.94	2.2		630	2.1	compliant
17	Dharamshala- Chellian	5.15	6.97	2.4		1600	4.2	Non Compliant
18	Dharamshala -Old Charri Road	0.2	6.78	7.5		1600	0.6	Non Compliant
19	Dharamshala -Ramnagar	0.03	7.24	3.3		920	1.4	compliant
20	Dharamshala- Bhagsu	0.052	6.42	5.8		6.1	1.8	Non Compliant
21	Dharamshala- Chellian Near Nag Mandir	0.165	6.68	17		430	0.8	compliant
22	Dharamshala-Mela ground Gamru	1.4	7.08	7.4		26	3.4	compliant
23	Nagrota (village Tharu near Baner Khad)	1.34	6.54	12		580	9.5	compliant
24	Tanda-Right side bank of Baner Khad at Dr. RPGMG Tanda	1.4	7.46	2.6		460	3.3	Compliant
25	Kangra- STP Zone -I Near Senior Sec. School Kangra	1.68	6.8	8.5		490	12.2	Compliant
26	Kangra-STP Zone -II Near Bye pass Kangra	1.46	6.66	6.3		340	4.1	Compliant
27	Kangra- STP Zone -III Old Kangra near Fort	0.63	6.9	7.7		330	7.2	Compliant
28	Palampur- Left Bank of Bihral Khad Bear Insp. Hut Palampur	0.351	6.54	13.5		110	4.4	Compliant
29	Kullu Town- Lanka Bekar	2.57	7.54	10	76	<1.8	25	Compliant
30	Kullu Town-Bhootnath	2.5	7.23	5	48	49	6	Compliant
31	Kullu Town-Badah	0.38	240	150	240	>1600	110	Non Compliant
32	Manali-Near Police Station Manali (1.82 to 3.00 MLD)	3	6.02	18.5	-	920	68	Non Compliant
33	Bhunter -Meia Ground	0.99	7.31	6	44	920	18	Compliant
34	Bhunter- Sarabai	0.46	7.62	7	48	540	26	Compliant

35	Bhunter- Jarad	0.87	Not collected due to non-operation of the plant					
36	Jogindernagar-Village Majahnoo	1.73	7.02	5	36	920	20	Compliant
37	Mandi -Raghunath ka Padhar	3.83	7.28	2	16	350	66	Compliant
38	Mandi- Khaliyar	0.47	7.19	15	132	4.5	240	Non Compliant
39	Sundernagar (Chandpur)	3.55	7.43	1.4	16	280	3	Compliant
40	Sarkaghat-Paplog Zone B	0.7	8.36	2.2	20	280	14	Compliant
41	Sarkaghat-Barchhwar Zone-C	1.67	7.86	1.6	12	210	14	Compliant
42	Rampur-Khopri	1	7.51	2.4		1.8	10	Compliant
43	Rampur-Chuhabag	0.5	7.44	5		170	54	Compliant
44	Rohru- Near Radha Swami Petrol Pump	1.745	7.49	162.5		220	165	Non Compliant
45	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ohunglidhar (Kanhoh)	0.651	7.57	197.5		110	152	Non Compliant
46	Kotkhai Town - Zone II	0.305	7.85	13		110	39	Compliant
47	Kotkhai Town - Zone III	0.163	7.29	40		140	67	Non Compliant
48	Narkanda	0.45	7.48	9.1		70	37	Compliant
49	Theog	1.15	Sample not collected as no flow at outlet					
50	Sunni	0.65	7.75	22.5		33	90	Complaint
51	Paonta Sahib -Zone - I (Devi Nagar)	0.44	7.44	9.5	-	3200	24	Non Compliant
52	Paonta Sahib-Zone -II (Main Bazar )	1	7.04	2.4	-	750	7	Complaint
53	Paonta Sahib-Zone -III (Jambu Ka Khalla )	1.72	No sampling could be carried. This STP is newly established. Household connectivity is very low and is under process. MC Paonta Sahib Drain Jamniwala near Mankind Pharma Ltd. was tapped meanwhile for STP trial. However, the pipeline suffered damaged during monsoon season and repair is required.					
54	Solan, Shamti	2.9	7.08	22	..	>1600	92	Non Compliant
55	Parwanoo	1	7.62	10	..	>1600	26	Non Compliant
56	Arki Town	0.7	Sample not collected					
57	Nalagarh Town-Mandiyapur	3.62	7.63	19	172	1600	15	Non Compliant
58	Una- Chandarlok Colony for Zone D	0.65	Sample could not be collected					
59	Una- Rampur for Zone A&B	2.53	Sample could not be collected					
60	Mehatpur- Zone A,B & C -Basdhera	0.73	Sample could not be collected					
61	Gagret	3.14	STP is not operational yet					
62	Chowari	1.1	sample not collected due to non operationality of plant					
63	Rewalsar (Chalahar)	0.35	STP is not operational yet					
64	Chamba-Parcel	0.87	sample not collected due to non operationality of plant					
65	Dalhousie	2.7	sample not collected due to non operationality of plant					
Rural Sector								
66	Bharmour- Hadsar	0.21	letter issued for the apply consent of the state board					
67	Marhi-Manali	0.2	6.83	56	196	>1600	54	Non Compliant
68	Sandhole Phase -I	0.31	STP to obtain CTO					
69	R/Peo -Sarbo	1	7.79	11.4		220	24	Compliant
70	Jakhri	1	7.15	90		1600	130	Non Compliant
71	Kunlhar	0.9	Sample not collected					
72	Chintpurni Zone I	0.57	Sample could not be collected					

Details of Each existing STP in Shimla Town (SJPNL)

Sr. No	Location	Exiting Capacity	PH	BOD	COD	FC	TSS	Compliant or Non-Compliant
1	Sanjauli Malyana (Below Malyana Bus Stand)	8.42	6.95	5	0	<1.8	9	Compliant
			7.86	4.3	0	<1.8	10	Compliant
2	Dhalli	2.26	6.79	3.3	0	540	5	Compliant
			7.03	195	0	33	557	Non Compliant
3	North Disposal, Shimla (Golcha)	5.8	7.92	9	0	12	31	Compliant
4	Snowdon (Bermu)	1.35	7.82	70	0	<1.8	103	Non Compliant
5	Lalpani near Badagaon	25.2	7.35	13	0	1600	40	Non Compliant
			7.53	4	0	540	7	Compliant
6	Summer Hill (Below Andri)	3.93	7.14	80	0	12	190	Non Compliant

Oct-24								
Sr. No.	Location	Existing STP Capacity in MLD	Oct-24					Compliant or Non-Compliant
			PH	BOD	COD	FC	TSS	
1	Sh. Naina Devi Ji (Kola Toba dry nallah)	1.35	7.55	<2	36	<1.8	118	Non Compliant
2	Ghumarwin (Bajohra MC ward)	1.2	6.84	18	116	210	258	Non Compliant
3	Chamba -STP Barga -1	1.501	7.32	12		230	29.7	compliant
4	Chamba -STP Barga-2	0.77	7.17	11		340	51.3	compliant
5	Chamba -STP at Bhagot	0.89	6.84	11		270	22.6	compliant
6	Chamba-STP at Karian	0.49	6.9	11		490	31.5	compliant
7	Hamirpur Town-Zone No. I	3.13	7.26	12		900	32	compliant
8	Hamirpur Town -Zone No. II	1.35	7.41	24		2200	47	Non Compliant
9	Hamirpur Town- Zone No. III	0.68	7.42	52		3500	230	Non Compliant
10	Hamirpur- STP Ward No. 11	0.57	7.59	16		900	109	Non Compliant
11	Nadaun/ Nagarda Nr Hospital	1.69	8.57	12		540	11	Compliant
12	Sewerage scheme to Sujapur Town(Zone I) Near HPSEB sub Station Sujapur	1.5	7.42	3.8		220	9	Compliant
13	Sewerage scheme to Sujapur Town(Zone II) Near Govt ITI Doli Sujapur	1.75	7.35	15		350	74	Compliant
14	Nurpur- On the left bank of Jabber Khad near Bodh	3.13	7.65	6		490	14.7	Compliant
15	Dehra- Near Shamshan Ghat Dehra	1.38	7.55	11		170	50.1	Compliant
16	Jawalamukhi- Near Petrol Pump Ganju Bag	2.83	7.53	1.8		140	53	Compliant
17	Dharamshala- Chellian	5.15	7.1	4.8		700	6.9	Compliant
18	Dharamshala -Old Charri Road	0.2	7.18	8.2		490	11.6	Compliant
19	Dharamshala -Ramnagar	0.03	7.11	2.4		94	34.6	Compliant
20	Dharamshala- Bhagsu	0.052	6.75	11		630	10.1	Compliant

21	Dharamshala- Chellian Near Nag Mandir	0.165	6.89	6.8		580	9.5	Compliant	
22	Dharamshala-Mela ground Gamru	1.4	7.23	3		79	4.6	Compliant	
23	Nagrota (village Tharu near Baner Khad)	1.34	7.3	2.4		170	8.3	Compliant	
24	Tanda-Right side bank of Baner Khad at Dr. RPGMG Tanda	1.4	7.27	1.4		33	4.2	Compliant	
25	Kangra- STP Zone -I Near Senior Sec. School Kangra	1.68	7.31	7.1		140	7.9	Compliant	
26	Kangra-STP Zone -II Near Bye pass Kangra	1.46	7.45	8.4		11	21.3	Compliant	
27	Kangra- STP Zone -III Old Kangra near Fort	0.63	6.63	10		110	7.7	Compliant	
28	Palampur- Left Bank of Bihral Khad Bear Insp. Hut Palampur	0.351	7.35	2.7		330	6.5	Compliant	
29	Kullu Town- Lanka Bekar	2.57	7.4	2.2	-	430	10	Compliant	
30	Kullu Town-Bhootnath	2.5	6.74	2	-	350	12	Compliant	
31	Kullu Town-Badah	0.38	7.12	15	-	1600	118	Non Compliant	
32	Manali-Near Police Station Manali (1.82 to 3.00 MLD)	3	6.8	8	64	6.1	32	Compliant	
33	Bhunter -Mela Ground	0.99	7.1	4	-	240	38	Compliant	
34	Bhunter- Sarabai	0.46	7.48	5	-	920	34	Compliant	
35	Bhunter- Jarad	0.87	Not in operation						
36	Jogindernagar-Village Majahnoo	1.73	7.85	2	24	4	16	Compliant	
37	Mandi -Raghunath ka Padhar	3.83	7.46	2	28	1.8	7	Compliant	
38	Mandi- Khaliyar	0.47	6.83	15	88	12	52	Compliant	
39	Sundernagar (Chandpur)	3.55	8.04	2	24	1.8	7	Compliant	
40	Sarkaghat-Paplog Zone B	0.7	6.74	5	36	1.8	14	Compliant	
41	Sarkaghat-Barchhwar Zone-C	1.67	8.01	2	52	1.8	10	Compliant	
42	Rampur-Khopri	1	8.41	1.2		1.8	5	Compliant	

43	Rampur-Chuhabag	0.5	8.79	10		1.8	48	Compliant	
44	Rohru- Near Radha Swami Petrol Pump	1.745	7.05	125		920	308	Non-Compliant	
45	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglidhar (Kanhoh)	0.651	8.11	39		1600	70	Non-Compliant	
46	Kotkhai Town - Zone II	0.305	7.51	BDL		<1.8	14	Compliant	
47	Kotkhai Town - Zone III	0.163	7.55	10		<1.8	49	Compliant	
48	Narkanda	0.45	7.74	50		220	120	Non Compliant	
49	Theog	1.15	Sample not collected as no flow at outlet						
50	Sunni	0.65	7.65	80		540	96	Non Compliant	
51	Paonta Sahib -Zone - I (Devi Nagar)	0.44	8.15	3.5	-	920	14	Compliant	
52	Paonta Sahib-Zone -II (Main Bazar )	1	7.94	3	-	700	8	Compliant	
53	Paonta Sahib-Zone-III (Jambu Ka Khalla )	1.72	No sampling could be carried. This STP is newly established. Household connectivity is very low and is under process. MC Paonta Sahib Drain Jamnivala near Mankind Pharma Ltd. was tapped meanwhile for STP trial. However, the pipeline suffered damaged during monsoon season and repair is required						
54	Solan, Shamti	2.9	7.12	60	372	>1600	144	Non Compliant	
55	Parwanoo	1	7	12	...	>1600	11	Non Compliant	
56	Arki Town	0.7	6.97	11	92	>1600	70	Non Compliant	
57	Nalagarh Town-Mandiyapur	3.62	8.24	8	60	....	14	Compliant	
58	Una- Chandarlok Colony for Zone D	0.65	7.65	20	-	430	83	Compliant	
59	Una- Rampur for Zone A&B	2.53	7.48	24	-	540	88	Compliant	
60	Mehatpur- Zone A,B & C -Basdhera	0.73	7.7	5.6	--	220	8	Compliant	
61	Gagret	3.14	Not operational yet						
62	Chowari	1.1	sample not collected due to non opertionality of plant						
63	Rewalser (Chalahar)	0.35	Not operational yet						

64	Chamba-Parel	0.87	sample not collected due to non operationality of plant					
65	Dalhousie	2.7	sample not collected due to non operationality of plant					
<b>Rural Sector</b>								
66	Bharmour- Hadsar	0.21	letter issued for the apply consent of the state board					
67	Marhi-Manali	0.2	6.64	330	936	430	15	<b>Non Compliant</b>
68	Sandhole Phase -I	0.31	Consent not obtained by STP					
69	R/Peo -Sarbo	1	7.75	1.6		1.8	14	Compliant
70	Jakhri	1	7.07	28.5		540	94	Compliant
71	Kunihar	0.9	6.96	56	300	>1600	91	<b>Non Compliant</b>
72	Chintpurni Zone I	0.57	7.71	16	-	220	13	Compliant

**Details of Each existing STP in Shimla Town (SJPNL)**

Sr. No	Location	Exiting Capacity	PH	BOD	COD	FC	TSS	Compliant or Non-Compliant
1	Sanjauli Malyana (Below Malyana Bus Stand)	8.42	7.49	4.2	0	7.8	10	Compliant
			7.96	5	0	540	9	Compliant
2	Dhalli	2.26	7.23	2.8	0	220	8	Compliant
			7.35	3.2	0	540	9	Compliant
3	North Disposal, Shimla (Golcha)	5.8	8.11	39	0	1600	70	<b>Non-Compliant</b>
4	Snowdon (Bermu)	1.35	7.59	25.5	0	220	56	Compliant
5	Lalpani near Badagaon	25.2	7.37	1.4	0	1.8	BDL	Compliant
			7.2	2.9	0	<1.8	BDL	Compliant
6	Summer Hill (Below Andri)	3.93	7.42	53.4	0	540	82	<b>Non-Compliant</b>

Sr. No.	Location	Existing STP Capacity in MLD	Nov-24					Compliant or Non-Compliant	
			PH	BOD	COD	FC	TSS		
1	Sh. Naina Devi Ji (Kola Toba dry nallah)	1.35	8.22	5	36	350	7	Compliant	
2	Ghumarwin (Bajohra MC ward)	1.2	7.95	3	32	79	20	Compliant	
3	Chamba -STP Barga -1	1.501	7.8	83		330	106.2	Non Compliant	
4	Chamba -STP Barga-2	0.77	7.48	63		2800	317.2	Non Compliant	
5	Chamba -STP at Bhagot	0.89	7.19	1.9		460	31.1	compliant	
6	Chamba-STP at Karian	0.49	7.35	12		1100	70.8	Non Compliant	
7	Hamirpur Town-Zone No. I	3.13	7.72	8.4		240	25	compliant	
8	Hamirpur Town -Zone No. II	1.35	7.85	20		540	77	compliant	
9	Hamirpur Town- Zone No. III	0.68	7.46	36		920	118	Non Compliant	
10	Hamirpur- STP Ward No. 11	0.57	7.98	25		920	74	compliant	
11	Nadaun/ Nagarda Nr Hospital	1.69	7.46	14		540	63	compliant	
12	Sewerage scheme to Sujanpur Town(Zone I) Near HPSEB sub Station Sujanpur	1.5	8.47	9.2		430	36	Compliant	
13	Sewerage scheme to Sujanpur Town(Zone II) Near Govt ITI Doli Sujanpur	1.75	8.29	18		540	70	Compliant	
14	Nurpur- On the left bank of Jabber Khad near Bodh	3.13	7.03	2.2		630	2.2	Compliant	
15	Dehra- Near Shamshan Ghat Dehra	1.38	6.92	3.4		94	0.6	Compliant	
16	Jawalamukhi- Near Petrol Pump Ganju Bag	2.83	7.97	2		46	0.8	Compliant	
17	Dharamshala- Chellian	5.15	7.15	2.5		33	15.6	Compliant	
18	Dharamshala -Old Charri Road	0.2	6.89	2.9		350	1.1	Compliant	
19	Dharamshala -Ramnagar	0.03	6.98	1.5		540	0.6	Compliant	
20	Dharamshala- Bhagsu	0.052	7.62	7.7		0.7		Compliant	
21	Dharamshala- Chellian Near Nag Mandir	0.165	6.9	1.6		280	1.4	Compliant	
22	Dharamshala-Mela ground Gamru	1.4	7.56	8.3		330	2.6	Compliant	
23	Nagrota (village Tharu near Baner Khad)	1.34	7.48	6.5		700	4.3	Compliant	
24	Tanda-Right side bank of Baner Khad at Dr. RPGMG Tanda	1.4	7.63	1.5		1.8	0.8	Compliant	
25	Kangra- STP Zone -I Near Senior Sec. School Kangra	1.68	7.8	75		1700	130	Non Compliant	
26	Kangra-STP Zone -II Near Bye pass Kangra	1.46	7.66			110	2.8	Compliant	
27	Kangra- STP Zone -III Old Kangra near Fort	0.63	7.63	2.1		700	7.1	Compliant	
28	Palampur- Left Bank of Bihral Khad Bear insp. Hut Palampur	0.351	7.31	11		700	60.1	Compliant	
29	Kullu Town- Lanka Bekar	2.57	7.19	11	-	920	32	Compliant	
30	Kullu Town-Bhootnath	2.5	7.14	7	-	540	9	Compliant	
31	Kullu Town-Badah	0.38	8.53	22	-	920	144	Non Compliant	
32	Manali-Near Police Station Manali (1.82 to 3.00 MLD)	3	6.49	14	-	1600	112	Non Compliant	
33	Bhunter -Mela Ground	0.99	7.41	13.6	-	1600	188	Non Compliant	
34	Bhunter- Sarabai	0.46	7.45	66	-	>1600	70	Non Compliant	
35	Bhunter- Jarad	0.87	Not collected due to non- operation of the STP						Non-compliant
36	Jogindernagar-Village Majahrnoo	1.73	8.06	11	76	350	29	Compliant	
37	Mandi -Raghnath ka Padhar	3.83	7.29	11	88	540	16	Compliant	
38	Mandi- Khaliyar	0.47	7.88	6	156	<1.8	58	Complaint	
39	Sundernagar (Chandpur)	3.55	8.3	8.5	48	350	13	Complaint	
40	Sarkaghat-Paplog Zone B	0.7	7.78	3	36	220	7	Compliant	

41	Sarkaghat-Barchhwar Zone-C	1.67	7.86	3	52	63	5	Compliant	
42	Rampur-Khopri	1	7.58	4.4		1.8	34	compliant	
43	Rampur-Chuhabag	0.5	8.17	14		1.8	57	compliant	
44	Rohru- Near Radha Swami Petrol Pump	1.745	7.21	90	0	110	185	Non Compliant	
45	Jubbai- Below 22 KV Sub-Station HPSEB Jubbai Chunglidhar (Kanhcl)	0.651							
46	Kotkhai Town - Zone II	0.305	7.35	70	0	540	117	Non Compliant	
47	Kotkhai Town - Zone III	0.163	7.27	210	0	220	223	Non Compliant	
48	Narkanda	0.45	8.02	21		33	44	compliant	
49	Theog	1.15							
50	Sunni	0.65	7.68	25.5	160	0	64	Compliant	
51	Paonta Sahib -Zone -I (Devi Nagar)	0.44			Sample not collected				
52	Paonta Sahib-Zone -II (Main Bazar )	1			Sample not collected				
53	Paonta Sahib-Zone -III (Jambu Ka Khalla )	1.72			Sample not collected				
54	Solan, Shanti	2.9	7.27	44	316	>1600	195	Non Compliant	
55	Parwanoo	1	6.94	16	140	>1600	22	Non Compliant	
56	Arki Town	0.7	7.48	26	228	>1600	69	Non Compliant	
57	Nalagarh Town-Mandiyapur	3.62	8.45	5.4	40	33	14	Compliant	
58	Una- Chandarlok Colony for Zone D	0.65	7.52	26	236	920	73	Compliant	
59	Una- Rampur for Zone A&B	2.53	7.67	12	108	540	58	Compliant	
60	Mehatpur- Zone A,B & C -Basdhera	0.73	8.34	1.4	-	94	3	Compliant	
61	Gagret	3.14	STP is not operational yet as the load has not been reched upto final outlet.						
62	Chowari	1.1	Unit is not in operation yet & applied for CTO fresh						
63	Rewalser (Chalahar)	0.35	Not operational yet						
64	Chamba-Parel	0.87	Unit is not in operation yet & applied for CTO fresh						
65	Dalhousie	2.7	Unit has applied for RCTE & not in operation yet.						
<b>Rural Sector</b>									
66	Bharmour- Hadsar	0.21	Unit has applied for CTE & not in operation yet.						
67	Marhi-Manali	0.2	Not collected as the area is in snow bound region						
68	Sandhole Phase -I	0.31	Consent not obtained by STP						Consent not obtained by STP
69	R/Peo -Sarbo	1	7.73	18.5		1.8	41	compliant	
70	Jakhri	1	7.26	54		1.8	82	Non Compliant	
71	Kunihar	0.9	7.31	50	320	>1600	135	Non Compliant	
72	Chintpurni Zone I	0.57	7.32	54	-	220	29	Non Compliant	

Details of Each existing STP in Shimla Town (SJPNL)								
Sr. No	Location	Exiting Capacity	PH	BOD	COD	FC	TSS	Compliant or Non-Compliant
1	Sanjauli Malyana (Below Malyana Bus Stand)	8.42	7.44	18.8	72	350	24	Compliant
			7.4	17.5	76	220	17	Compliant
2	Dhalli	2.26	7.14	6.6	48	540	11	Compliant
			7.5	7	68	<1.8	30.6	Compliant
3	North Disposal, Shimla (Golcha)	5.8	8.13	24	64	0	31	Compliant
4	Snowdon (Bermu)	1.35	7.38	115	344	<1.8	156.6	Non Compliant
5	Lalpani near Badagaon	25.2	7.18	12	84	<1.8	41	Compliant
			7.24	5.1	52	<1.8	17	Compliant
6	Summer Hill (Below Andri)	3.93	7.24	360	700	1600	583	Non Compliant

Dec-24								
Sr. No.	Location	Existing STP Capacity in MLD						Compliant or Non-Compliant
			PH	BOD	COD	FC	TSS	
1	Sh. Naina Devi Ji (Kola Toba dry nallah)	1.35	Sample could not be collected					
2	Ghumarwin (Bajohra MC ward)	1.2	7.36	112.5	292	>1600	252	Non Compliant
3	Chamba -STP Barga -1	1.501	6.72	2.2		350	33.3	compliant
4	Chamba -STP Barga-2	0.77	6.92	42		28	28.3	Non Compliant
5	Chamba -STP at Bhagot	0.89	7.3	34		350	1.7	Non Compliant
6	Chamba-STP at Karian	0.49	7.07	2.8		94	45.7	compliant
7	Hamirpur Town-Zone No. I	3.13	7.58	8		220	36	compliant
8	Hamirpur Town -Zone No. II	1.35	7.34	10		350	33	compliant
9	Hamirpur Town- Zone No. III	0.68	7.95	48		1100	141	Non Compliant
10	Hamirpur- STP Ward No. 11	0.57	8.27	18		430	71	compliant
11	Nadaun/ Nagarda Nr Hospital	1.69	7.32	12		430	31	Compliant
12	Sewerage scheme to Sujanpur Town(Zone I) Near HPSEB sub Station Sujanpur	1.5	8.05	1		94	5	Compliant
13	Sewerage scheme to Sujanpur Town(Zone II) Near Govt ITI Doli Sujanpur	1.75	7.79	15		430	48	Compliant
14	Nurpur- On the left bank of Jabber Khad near Bodh	3.13	7.02	4.4		170	7.6	Compliant
15	Dehra- Near Shamshan Ghat Dehra	1.38	7.37	3.4		350	13.2	Compliant
16	Jawalumukhi- Near Petrol Pump Ganju Bag	2.83	7.71	2.2		23	38.8	Compliant
17	Dharamshala- Chellian	5.15	7.45	8		<1.8	3.3	Compliant
18	Dharamshala -Old Charri Road	0.2	7.24	8		220	12.5	Compliant
19	Dharamshala -Ramnagar	0.03	7.41	6		<1.8	28.9	Compliant
20	Dharamshala- Bhagsu	0.052	7.43	3.2		280	0.8	Compliant

21	Dharamshala- Chellian Near Nag Mandir	0.165	7.64	2		280	1.2	Compliant	
22	Dharamshala-Mela ground Gamru	1.4	7.4	3.2		1.8	21.9	Compliant	
23	Nagrota (village Tharu near Baner Khad)	1.34	7.4	1.8		240	1.8	Compliant	
24	Tanda-Right side bank of Baner Khad at Dr. RPGMG Tanda	1.4	7.27	2		240	0.6	Compliant	
25	Kangra- STP Zone -I Near Senior Sec. School Kangra	1.68	7.57	24		1.8	60.4	Compliant	
26	Kangra-STP Zone -II Near Bye pass Kangra	1.46	7.26	18		350	18.8	Compliant	
27	Kangra- STP Zone -III Old Kangra near Fort	0.63	7.31	2.4		280	5.6	Compliant	
28	Palampur- Left Bank of Bihral Khad Bear Insp. Hut Palampur	0.351	6.94	2.8		1.8	75.13	Compliant	
29	Kullu Town- Lanka Bekar	2.57	7.18	19	-	920	34	Compliant	
30	Kullu Town-Bhootnath	2.5	7.05	16	-	540	21	Compliant	
31	Kullu Town-Badah	0.38	7.78	12	-	<1.8	80	Compliant	
32	Manali-Near Police Station Manali (1.82 to 3.00 MLD)	3	7.4	12	-	920	41	Compliant	
33	Bhunter -Mela Ground	0.99	7.58	26	-	920	80	Compliant	
34	Bhunter- Sarabai	0.46	7.72	12	-	350	48	Compliant	
35	Bhunter- Jarad	0.87	Not collected due to non- operation of the STP						
36	Jogindernagar-Village Majahrnoo	1.73	7.35	2.3	24	350	18	Compliant	
37	Mandi -Raghunath ka Padhar	3.83	7.35	3	36	110	20	Compliant	
38	Mandi- Khaliyar	0.47	7.59	<2	12	11	24	Compliant	
39	Sundernagar (Chandpur)	3.55	7.72	<2	20	<1.8	20	Compliant	
40	Sarkaghat-Paplog Zone B	0.7	7.13	3.8	48	<1.8	12	Compliant	
41	Sarkaghat-Barchhwar Zone-C	1.67	7.2	<2	64	<1.8	12	compliant	
42	Rampur-Khopri	1	7.14	6.1		1.8	18.4	compliant	

43	Rampur-Chuhabag	0.5	7.28	140		47	140	Non Compliant	
44	Rohru- Near Radha Swami Petrol Pump	1.745	7.92	10.8	84	1600	24	Non Compliant	
45	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglidhar (Kanhoh)	0.651							
46	Kotkhai Town - Zone II	0.305	7.7	167.5	384	280	237	Non Compliant	
47	Kotkhai Town - Zone III	0.163	7.38	102.5	320	920	168	Non Compliant	
48	Narkanda	0.45	not collected due to road block						
49	Theog	1.15							
50	Sunni	0.65	7.8	15	96	<1.8	41.6	Compliant	
51	Paonta Sahib -Zone - I (Devi Nagar)	0.44	8.22	19	-	540	180	Non Compliant	
52	Paonta Sahib-Zone -II (Main Bazar )	1	7.82	8	-	350	5	Complying	
53	Paonta Sahib-Zone -III (Jambu Ka Khalla )	1.72	8.2	6.8	36	350	BDL	Complying	
54	Solan, Shanti	2.9	Not collected due to non- operation of the STP						
55	Parwanoo	1	7.76	11	"	1600	8.8	Non Compliant	
56	Arki Town	0.7	Not collected due to non- operation of the STP						
57	Nalagarh Town-Mandiyapur	3.62	8.18	9	110	920	30	Compliant	
58	Una- Chandarlok Colony for Zone D	0.65	7.4	14	108	540	49	Compliant	
59	Una- Rampur for Zone A&B	2.53	7.71	6	52	220	16	Compliant	
60	Mehatpur- Zone A,B & C -Basdhera	0.73	7.75	10	88	430	3	Compliant	
61	Gagret	3.14	STP is not operational yet						
62	Chowari	1.1	Unit is not in operation yet & applied for CTO fresh						
63	Rewalsar (Chalahar)	0.35	Not operational yet						

64	Chamba-Parel	0.87	Unit is not in operation yet & applied for CTO fresh					
65	Dalhousie	2.7	Unit is not in operation yet & applied for CTO fresh					
<b>Rural Sector</b>								
66	Bharmour- Hadsar	0.21	Unit has applied for CTE & not in operation yet.					
67	Marhi-Manali	0.2	Not collected as the area is in snow bound region					
68	Sandhole Phase -I	0.31	Consent not obtained by STP					Consent not obtained by STP
69	R/Peo -Sarbo	1	7.53	11.2		1.8	25.8	compliant
70	Jakhri	1	7.02	45		33	95.6	Non Compliant
71	Kunihar	0.9	Not collected due to non- operation of the STP					
72	Chintpurni Zone I	0.57	8.31	8		430	59	Compliant

**Details of Each existing STP in Shimla Town (SJPNL)**

Sr. No	Location	Existing Capacity	PH	BOD	COD	FC	TSS	Compliant or Non-Compliant
1	Sanjauli Malyana (Below Malyana Bus Stand)	8.42	7.92	6	28	26	17	Compliant
			8.28	5.6	32	<1.8	12	Compliant
2	Dhalli	2.26	7.68	10	36	33	19	Compliant
			7.44	16.8	96	47	18	Compliant
3	North Disposal, Shimla (Golcha)	5.8	8.52	230	428	1600	340	Non Compliant
4	Snowdon (Bermu)	1.35	8.02	157.5	352	1600	180	Non Compliant
5	Lalpani near Badagaon	25.2	7.23	2	36	<1.8	14.1	Compliant
			7.47	2.3	36	33	BDL	Compliant
6	Summer Hill (Below Andri)	3.93	8.06	32	144	220	80	Non Compliant

Jan-25								
Sr. No.	Location	Existing STP Capacity in MLD						Compliant or Non-Compliant
			PH	BOD	COD	FC	TSS	
1	Sh. Naina Devi Ji (Kola Toba dry nallah)	1.35	7.88	37	136	<1.8	26	Non Compliant
2	Ghumarwin (Bajohra MC ward)	1.2	7.22	20	156	920	84	Compliant
3	Chamba -STP Barga -1	1.501	6.83	12		150	17.7	compliant
4	Chamba -STP Barga-2	0.77	7.09	99		170	55.1	Non Compliant
5	Chamba -STP at Bhagot	0.89	7.18	22		540	43.9	compliant
6	Chamba-STP at Karian	0.49	7.18	12		240	32.8	compliant
7	Hamirpur Town-Zone No. I	3.13	6.84	18		540	49	compliant
8	Hamirpur Town -Zone No. II	1.35	7.9	10		350	21	compliant
9	Hamirpur Town- Zone No. III	0.68	6.92	22		920	54	compliant
10	Hamirpur- STP Ward No. 11	0.57	7.46	24		540	87	compliant
11	Nadaun/ Nagarda Nr Hospital	1.69	8.26	18		350	52	compliant
12	Sewerage scheme to Sujanpur Town(Zone I) Near HPSEB sub Station Sujanpur	1.5	7.96	12		540	26	compliant
13	Sewerage scheme to Sujanpur Town(Zone II) Near Govt ITI Doli Sujanpur	1.75	8.02	16		920	35	compliant
14	Nurpur- On the left bank of Jabber Khad near Bodh	3.13	7.05	4.4		210	7.6	Compliant
15	Dehra- Near Shamshan Ghat Dehra	1.38	7.6	53		430	790	Non Compliant
16	Jawalamukhi- Near Petrol Pump Ganju Bag	2.83	7.8	5		33	1.6	Compliant
17	Dharamshala- Chellian	5.15	7.2	2.9		13	29.4	Compliant
18	Dharamshala -Old Charri Road	0.2	6.98	12		220	0.4	Compliant
19	Dharamshala -Ramnagar	0.03	7.41	6		<1.8	28.9	Compliant
20	Dharamshala- Bhagsu	0.052	7.32	9.9		350	9.8	Compliant

21	Dharamshala- Chellian Near Nag Mandir	0.165	7.73	2.1		7.8	12.9	Compliant
22	Dharamshala-Mela ground Gamru	1.4	7.86	3.6		7.8	20.2	Compliant
23	Nagrota (village Tharu near Baner Khad)	1.34	7.73	3.4		130	10.2	Compliant
24	Tanda-Right side bank of Baner Khad at Dr. RPGMG Tanda	1.4	7.78	4.3		110	13.3	Compliant
25	Kangra- STP Zone -I Near Senior Sec. School Kangra	1.68	7.35	22		350	106.2	Non Compliant
26	Kangra-STP Zone -II Near Bye pass Kangra	1.46	7.72	9.5		280	22.4	Compliant
27	Kangra- STP Zone -III Old Kangra near Fort	0.63	7.43	7		210	18.7	Compliant
28	Palampur- Left Bank of Bihral Khad Bear Insp. Hut Palampur	0.351	7.29	40		4.5	29.6	Non Compliant
29	Kullu Town- Lanka Bekar	2.57	7.16	13	-	540	30	Compliant
30	Kullu Town-Bhootnath	2.5	7.01	16	-	920	20	Compliant
31	Kullu Town-Badah	0.38	7.2	18	-	920	63	Compliant
32	Manali-Near Police Station Manali (1.82 to 3.00 MLD)	3	7.11	19	-	540	36	Compliant
33	Bhunter -Mela Ground	0.99	52	52	-		116	Non Compliant
34	Bhunter- Sarabai	0.46	7.36	18	-	350	55	Compliant
35	Bhunter- Jarad	0.87	Not collected due to non- operation of the STP					
36	Jogindernagar-Village Majahrnoo	1.73	7.52	3	28	170	15	Compliant
37	Mandi -Raghunath ka Padhar	3.83	6.97	5	60	170	22	Compliant
38	Mandi- Khaliyar	0.47	7.39	4	60	140	29	Compliant
39	Sundernagar (Chandpur)	3.55	8.14	2	36	<1.8	23	Compliant
40	Sarkaghat-Paplog Zone B	0.7	7.3	<2	24	<1.8	9	Compliant
41	Sarkaghat-Barchhwar Zone-C	1.67	7.96	<2	12	<1.8	10	Compliant
42	Rampur-Khopri	1	7.75	4.4		1.8	9	compliant

43	Rampur-Chuhabag	0.5	7.72	46.5		280	80	Non Compliant	
44	Rohru- Near Radha Swami Petrol Pump	1.745	7.76	150	452	220	300	Non Compliant	
45	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglidhar (Kanhoh)	0.651	7.11	520	1048	350	1235	Non Compliant	
46	Kotkhai Town - Zone II	0.305	7.77	125	444	220	287	Non Compliant	
47	Kotkhai Town - Zone III	0.163	7.71	167.5	416	280	273	Non Compliant	
48	Narkanda	0.45	7.87	18.5		33	35	compliant	
49	Theog	1.15	--	--	--	--	--	--	
50	Sunni	0.65	8.02	63	216	47	104	Non Compliant	
51	Paonta Sahib -Zone - I (Devi Nagar)	0.44	7.4	4.5	-	94	13	Complying	
52	Paonta Sahib-Zone -II (Main Bazar )	1	7.89	6.5	-	240	6	Complying	
53	Paonta Sahib-Zone -III (Jambu Ka Khalla )	1.72	8.05	5.6	-	130	7	Complying	
54	Solan, Shanti	2.9	7.02	11	89	1600	42	Non Compliant	
55	Parwanoo	1	Not collected due to non- operation of the STP						
56	Arki Town	0.7	7.74	21	180	1600	62	Non Compliant	
57	Nalagarh Town-Mandiyapur	3.62	7.59	6.6	76	920	20	Compliant	
58	Una- Chandarlok Colony for Zone D	0.65	8.32	1.8	20	220	9	Compliant	
59	Una- Rampur for Zone A&B	2.53	8.11	12	108	350	80	Compliant	
60	Mehatpur- Zone A,B & C -Basdhera	0.73	7.91	20	172	540	88	Compliant	
61	Gagret	3.14	STP is not operational yet						
62	Chowari	1.1	Unit is not in operation yet & applied for CTO fresh						
63	Rewalser (Chalahar)	0.35	Not operational yet						

64	Chamba-Parel	0.87	Unit is not in operation yet & applied for CTO fresh					
65	Dalhousie	2.7	Unit is not in operation yet & applied for CTO fresh					
<b>Rural Sector</b>								
66	Bharmour- Hadsar	0.21	Unit has applied for CTE & not in operation yet.					
67	Marhi-Manali	0.2	Not collected as the area is in snow bound region					
68	Sandhole Phase -I	0.31	Consent not obtained by STP					
69	R/Peo -Sarbo	1	7.71	7.8		1.8	22	compliant
70	Jakhri	1	7.8	15		1.8	34	compliant
71	Kunihar	0.9	7.23	6.4	68	920	38	Compliant
72	Chintpurni Zone I	0.57	7.25	2.4	-	110	5	Compliant

**Details of Each existing STP in Shimla Town (SJPNL)**

Sr. No	Location	Existing Capacity	PH	BOD	COD	FC	TSS	Compliant or Non-Compliant
1	Sanjauli Malyana (Below Malyana Bus Stand)	8.42	7.11	12	44	33	12	Compliant
			7.44	8	60	33	14	Compliant
2	Dhalli	2.26	7.28	24	148	47	119	Non Compliant
			7.66	4.8	24	47	8	Compliant
3	North Disposal, Shimla (Golcha)	5.8	7.67	94	300	33	198	Non Compliant
4	Snowdon (Bermu)	1.35	7.47	135	328	47	158	Non Compliant
5	Lalpani near Badagaon	25.2	7.3	4.6	0	<1.8	BDL	Compliant
			7.44	3	48	<1.8	27	Compliant
6	Summer Hill (Below Andri)	3.93	7.21	18	136	<1.8	59	Compliant

Feb-25								
Sr. No.	Location	Existing STP Capacity in MLD						Compliant or Non-Compliant
			PH	BOD	COD	FC	TSS	
1	Sh. Naina Devi Ji (Kola Toba dry nallah)	1.35	7.57	8.5	56	240	21	Compliant
2	Ghumarvin (Bajohra MC ward)	1.2	8.01	6	44	170	14	Compliant
3	Chamba -STP Barga -1	1.501	7.31	86		1.8	94.8	Non Compliant
4	Chamba -STP Barga-2	0.77	7.19	10		70	140.8	Non Compliant
5	Chamba -STP at Bhagot	0.89	7.32	26		170	221.2	Non Compliant
6	Chamba-STP at Karian	0.49	7.14	31		1.8	78.8	Non Compliant
7	Hamirpur Town-Zone No. I	3.13	7.21	22		920	-	Complaint
8	Hamirpur Town -Zone No. II	1.35	7.7	56		2200	88	Non Compliant
9	Hamirpur Town- Zone No. III	0.68	7.21	110		5400	143	Non Compliant
10	Hamirpur- STP Ward No. 11	0.57	7.79	38		1100	132	Non Compliant
11	Nadaun/ Nagarda Nr Hospital	1.69	7.61	2.8		350	12	Complaint
12	Sewerage scheme to Sujanpur Town(Zone I) Near HPSEB sub Station Sujanpur	1.5	7.44	24		540	49	Complaint
13	Sewerage scheme to Sujanpur Town(Zone II) Near Govt ITI Doli Sujanpur	1.75	7.6	38		920	68	Non Compliant
14	Nurpur- On the left bank of Jabber Khad near Bodh	3.13	7.36	1.2		94	20.3	compliant
15	Dehra- Near Shamshan Ghat Dehra	1.38	7.38	2.2		350	468.4	Non Compliant
16	Jawalamukhi- Near Petrol Pump Ganju Bag	2.83	7.98	1		49	38.8	compliant
17	Dharamshala- Chellian	5.15	7.03	3.3		540	55	compliant
18	Dharamshala -Old Charri Road	0.2	7.24	11		350	88.9	compliant
19	Dharamshala -Ramnagar	0.03	6.83	39		540	88.7	Non Compliant
20	Dharamshala- Bhagsu	0.052	7.32	2.2		350	28.8	compliant
21	Dharamshala- Chellian Near Nag Mandir	0.165	6.79	12		540	62	compliant
22	Dharamshala-Mela ground Gamru	1.4	7.24	1		2	79.3	Compliant
23	Nagrota (village Tharu near Baner Khad)	1.34	7.04	25		27	540	Non Compliant
24	Tanda-Right side bank of Baner Khad at Dr. RPGMG Tanda	1.4	7.58	10		<1.8	40	compliant
25	Kangra- STP Zone -I Near Senior Sec. School Kangra	1.68	7.66	18		170	64	compliant
26	Kangra-STP Zone -II Near Bye pass Kangra	1.46	7.25	27		350	35	compliant
27	Kangra- STP Zone -III Old Kangra near Fort	0.63	7.47	54		540	48	Non-Compliant
28	Palampur- Left Bank of Bihral Khad Bear Insp. Hut Palampur	0.351	7.94	2.6		<1.8	91	compliant
29	Kullu Town- Lanka Bekar	2.57	7.89	2	-	<1.8	4	Compliant
30	Kullu Town-Bhootnath	2.5	7.1	2	-	110	4	Compliant

31	Kullu Town-Badah	0.38	8.48	7	-	<1.8	126	Non Compliant	
32	Manali-Near Police Station Manali (1.82 to 3.00 MLD)	3	7.19	8	-	350	52	Compliant	
33	Bhunter -Mela Ground	0.99	7.08	26	-	140	66	Compliant	
34	Bhunter- Sarabai	0.46	7.44	36	-	210	88	Non Compliant	
35	Bhunter- Jarad	0.87	Not collected due to non-cooperation						
36	Jogindernagar-Village Majahrnoo	1.73	7.32	3.7	32	350	15	Complaint	
37	Mandi -Raghunath ka Padhar	3.83	7.78	2		<1.8	24	Complaint	
38	Mandi- Khaliyar	0.47	7.38	4	56	<1.8	29	Complaint	
39	Sundernagar (Chandpur)	3.55	7.23	2		240	18	Compliant	
40	Sarkaghat-Paplog Zone B	0.7	7.14	3	48	140	11	Compliant	
41	Sarkaghat-Barchhwar Zone-C	1.67	7.85	3	44	120	10	Compliant	
42	Rampur-Khopri	1	7.55	7.4		<1.8	20	Compliant	
43	Rampur-Chuhabag	0.5	7.41	27		70	24	Compliant	
44	Rohru- Near Radha Swami Petrol Pump	1.745	7.13	120	304	920	160	Non Compliant	
45	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglidhar (Kanhoh)	0.651	7.14	15	96	280	18	Compliant	
46	Kotkhai Town - Zone II	0.305	8.04	9.6	40	<1.8	11	Compliant	
47	Kotkhai Town - Zone III	0.163	7.88	5.2	88	<1.8	19	Compliant	
48	Narkanda	0.45	7.91	26.5		6.8	46	Compliant	
49	Theog	1.15	--	--	--	--	--		
50	Sunni	0.65	7.78	38	176	12	88	Non Compliant	
51	Paonta Sahib -Zone - I (Devi Nagar)	0.44	7.8	4	56	210	21	Compliant	
52	Paonta Sahib-Zone -II (Main Bazar )	1	7.47	4.6	68	350	20	Compliant	
53	Paonta Sahib-Zone -III (Jambu Ka Khalla )	1.72	7.93	2.2	24	130	4	Compliant	
54	Solan, Shanti	2.9	Not collected due to non- operation of the STP						
55	Parwanoo	1	7.25	44	276	1600	55	Non Compliant	
56	Arki Town	0.7	6.91	15	144	1600	79	Non Compliant	
57	Nalagarh Town-Mandiyapur	3.62	7.3	6.6	56	34	19	Compliant	
58	Una- Chandariok Colony for Zone D	0.65	8.1	4.8	-	110	167	Non Compliant	
59	Una- Rampur for Zone A&B	2.53	7.86	1.8	-	33	402	Non Compliant	
60	Mehatpur- Zone A,B & C -Basdhera	0.73	7.65	3.8	-	130	6	Complying	
61	Gagret	3.14	Not operational yet						
62	Chowari	1.1	Unit is not in operation yet & applied for CTO fresh						
63	Rewalsar (Chalahar)	0.35	Not operational yet						
64	Chamba-Parel	0.87	Unit is not in operation yet & applied for CTO fresh						
65	Dalhousie	2.7	Unit is not in operation yet & applied for CTO fresh						
<b>Rural Sector</b>									
66	Bharmour- Hadsar	0.21	Unit is not in operation yet & applied for CTE fresh						
67	Marhi-Manali	0.2	Not collected as the area is in snow bound region						
68	Sandhole Phase -I	0.31	Consent not obtained by STP						

69	R/Peo -Sarbo	1	7.41	41		<1.8	55	Non Compliant
70	Jakhri	1	7.44	38		<1.8	20	Non Compliant
71	Kunihar	0.9	6.84	180	524	1600	287	Non Compliant
72	Chintpurni Zone I	0	9.16	2.8	-	110	246	Non Compliant

**Details of Each existing STP in Shimla Town (SJPNL)**

Sr. No	Location	Existing Capacity	PH	BOD	COD	FC	TSS	Compliant or Non-Compliant
1	Sanjauli Malyana (Below Malyana Bus Stand)	8.42	7.93	6	32	920	18	Compliant
			7.13	21.4	76	70	33	Compliant
2	Dhali	2.26	7.23	7	56	220	20	Compliant
			7.34	25	76	220	39	Compliant
3	North Disposal, Shimla (Golcha)	5.8	--	--	--	--	--	
4	Snowdon (Bermu)	1.35	7.2	117.5	312	920	223	Non Compliant
5	Lalpani near Badagaon	25.2	7.54	3.6	20	33	10	Compliant
			7.1	10.1	56	47	15	Compliant
6	Summer Hill (Below Andri)	3.93	--	--	--	--	--	

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Mar-25								
Sr. No.	Location	Existing STP Capacity in MLD						Compliant or Non-Compliant
			PH	BOD	COD	FC	TSS	
1	Sh. Naina Devi Ji (Kola Toba dry nallah)	1.35	7.93	15	92	<1.8	27	Compliant
2	Ghumarwin (Bajohra MC ward)	1.2	7.26	40	180	1600	112	Non Compliant
3	Chamba -STP Barga -1	1.501	7.03	3.6		1.8	21.4	Compliant
4	Chamba -STP Barga-2	0.77	7.09	12.7		2	12.7	Compliant
5	Chamba -STP at Bhagot	0.89	7.54	7.7		4.5	23	Compliant
6	Chamba-STP at Karian	0.49	6.88	12.7		6.8	12.7	Compliant
7	Hamirpur Town-Zone No. I	3.13	7.46	8		170	32	Compliant
8	Hamirpur Town -Zone No. II	1.35	7.64	14.6		540	74	Compliant
9	Hamirpur Town- Zone No. III	0.68	7.56	20.4		920	80	Compliant
10	Hamirpur- STP Ward No. 11	0.57	7.79	12.2		350	27	Compliant
11	Nadaun/ Nagarda Nr Hospital	1.69	7.4	12.4		540	52	Compliant
12	Sewerage scheme to Sujanpur Town(Zone I) Near HPSEB sub Station Sujanpur	1.5	7.81	5.2		350	15	Compliant
13	Sewerage scheme to Sujanpur Town(Zone II) Near Govt ITI Doli Sujanpur	1.75	7.46	10.4		220	43	Compliant
14	Nurpur- On the left bank of Jabber Khad near Bodh	3.13	7.32	7.74		>1600	7.6	Non Compliant
15	Dehra- Near Shamshan Ghat Dehra	1.38	8.05	1		4.5	4.8	compliant
16	Jawalamukhi- Near Petrol Pump Ganju Bag	2.83	7.04	21.8		7.8	6.3	compliant
17	Dharamshala- Chellian	5.15	7.41	0.9		5.6	12.1	Compliant
18	Dharamshala -Old Charri Road	0.2	6.48	0.7		<1.8	11.6	Non Compliant
19	Dharamshala -Ramnagar	0.03	7.45	1.1		1.8	7.4	compliant
20	Dharamshala- Btagsu	0.052	7.16	1.8		5.5	12.3	compliant

21	Dharamshala- Chellian Near Nag Mandir	0.165	7.38	0.5		1.8	8.3	compliant	
22	Dharamshala-Mela ground Gamru	1.4	6.95	7.74		17	18.6	compliant	
23	Nagrota (village Tharu near Baner Khad)	1.34	6.73	1.1		3.6	9.6	compliant	
24	Tanda-Right side bank of Baner Khad at Dr. RPGMG Tanda	1.4	7.1	1.1		5.6	11.3	compliant	
25	Kangra- STP Zone -I Near Senior Sec. School Kangra	1.68	7.56	18.7		<1.8	12.1	compliant	
26	Kangra-STP Zone -II Near Bye pass Kangra	1.46	7.11	3.2		3.6	8.4	compliant	
27	Kangra- STP Zone -III Old Kangra near Fort	0.63	6.77	12.7		170	9.2	compliant	
28	Palampur- Left Bank of Bihral Khad Bear Insp. Hut Palampur	0.351	7.12	9.7		11	20.6	compliant	
29	Kullu Town- Lanka Bekar	2.57	6.62	34	-	>1600	74	<b>Non Compliant</b>	
30	Kullu Town-Bhootnath	2.5	7.16	6	-	<1.8	23	Compliant	
31	Kullu Town-Basohli	0.38	6.96	185		>1600	164	<b>Non Compliant</b>	
32	Manali-Near Police Station Manali (1.82 to 3.00 MLD)	3	7.17	4	-	280	13	Compliant	
33	Bhunter -Mela Ground	0.99	Results awaited						
34	Bhunter- Sarabai	0.46	Results awaited						
35	Bhunter- Jarad	0.87	Not collected due to non-operation of STP						
36	Jogindernagar-Village Majalrnoo	1.73	7.45	6	48	280	26		
37	Mandi -Raghnath ka Padhar	3.83	7.08	2.3	40	1.8	24	Compliant	
38	Mandi- Khaliyar	0.47	6.99	12	84	920	69	Compliant	
39	Sundernagar (Chandpur)	3.55	6.96	4	64	1.8	33	Compliant	
40	Sarkaghat-Papiog Zone B	0.7	7.07	2	28	1.8	9	Compliant	
41	Sarkaghat-Barchhiwar Zone-C	1.67	7.43	2	40	1.8	16	Compliant	
42	Rampur-Khopri	1	8.4	12.8		<1.8	28	Compliant	

43	Rampur-Chuhabag	0.5	8.03	16		<1.8	70	Compliant	
44	Rohru- Near Raulha Swami Petrol Pump	1.745	7.36	340	636	47	300	Non Compliant	
45	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglihar (Kaulol)	0.651	7.64	43	152	<1.8	62	Non Compliant	
46	Kotkhai Town - Zone II	0.305	7.43	20	88	20	25	Compliant	
47	Kotkhai Town - Zone III	0.163	7.59	18	112	33	23	Compliant	
48	Narkanda	0.45	7.51	130		70	115	Non Compliant	
49	Ticog	1.15	--	--	--	--	--		
50	Sunni	0.65	7.55	38	156	33	78	Compliant	
51	Paonta Sahib -Zone - I (Devi Nagar)	0.44	7.55	4.8	-	430	21	Compliant	
52	Paonta Sahib-Zone -II (Main Bazar )	1	7.57	2.6	-	210	BDL	Compliant	
53	Paonta Sahib-Zone -III (Jambu Ka Khalla )	1.72	7.77	2.8	-	350	BDL	Compliant	
54	Solan, Shanti	2.9	6.88	38	268	1600	114	Non Compliant	
55	Parwanoo	1	7.46	13	116	1600	51	Non Compliant	
56	Arki Town	0.7	6.67	18	165	17	60	Complying	
57	Nalagarh Town-Mandiyapur	3.62	7.17	5.4	48	110	8	Complying	
58	Una- Chandarlok Colony for Zone D	0.65	7.22	60	216	110	138	Non Compliant	
59	Una- Rampur for Zone A&B	2.53	7.72	20	164	70	89	Complying	
60	Mehatpur- Zone A,B & C -Basdhera	0.73	7.51	9.4	48	NR	14	Complying	
61	Gagret	3.14	Not operational yet						
62	Chowari	1.1	Unit is not in operation yet & applied for CTO fresh						
63	Rewalsar (Chalahar)	0.35	Not operational yet						

64	Chamba-Parel	0.87	Unit is not in operation yet & applied for CTO fresh					
65	Dalhousie	2.7	Unit is not in operation yet & applied for RCTE					
Rural Sector								
66	Bharmour- Hadsar	0.21	Unit is not in operation yet & applied for CTE fresh					
67	Marhi-Manali	0.2	Not collected as the area is in snow bound region					
68	Sandhole Phase -I	0.31	Consent not obtained by STP					Consent not obtained by STP
69	R/Peo -Sarbin	1	7.79	42		<1.8	49	<b>Non Compliant</b>
70	Jaklri	1	7.14	21		17	49	Compliant
71	Kunihar	0.9	6.96	90	408	1600	296	<b>Non Compliant</b>
72	Chintpurni Zone I	0.57	7.24	2	-	NR	10	Compliant

**Details of Each existing STP in Shimla Town (SJPNL)**

Sr. No	Location	Existing Capacity	PH	BOD	COD	FC	TSS	Compliant or Non-Compliant
1	Sanjauli Malyana (Below Malyana Bus Stand)	8.42	7.45	12.8	60	47	25	Compliant
			7.64	27.5	100	20	48	Compliant
2	Dhalli	2.26	7.4	4.8	48	33	10	Compliant
			7.4	11.7	60	47	6	Compliant
3	North Disposal, Saimla (Golcha)	5.8	8.57	25	240	<1.8	435	<b>Non Compliant</b>
4	Snowdon (Bermu)	1.35	7.48	23	92	6.8	38	Compliant
5	Lalpani near Baragaon	25.2	6.91	3.5	36	<1.8	7	Compliant
			7.34	1	20	<1.8	BDL	Compliant
6	Summer Hill (Below Andri)	3.93	7.42	106	244	70	110	<b>Non Compliant</b>

## EC imposed on STPs

Sr. No.	STP	Amount	Date of imposition
1.	STP Lalpani	₹ 31,87,500	07-01-2022
2.	STP Summerhill	₹ 2,62,500	05-05-2022
3.	STP Malyana	₹ 69,50,000	07-05-2022
4.	STP Malyana	₹ 59,25,000	5-04-2024
5.	STP Barga-I	₹ 15,80,000	6-04-2024
6.	STP Rohru	₹78,87,500	27-04-2024
7.	STP Lalpani	₹95,62,500	27-04-2024
8.	STP Jubbal	₹44,60,000	03-03-2025
9.	STP North Disposal	₹31,17,000	18-03-2025
10.	STP Summerhill	₹94,70,000	21-03-2025
11.	STP Sundernagar	₹12,00,000	23.07.2025
12.	STP Jogindernagar	₹25,00,000	23.07.2025
13.	STP Sarkaghat	₹5,60,000	23.07.2025
14.	STP Malyana	₹20,62,500	23.07.2025
15.	STP Lalpani	₹21,75,000	23.07.2025
16.	STP Parwanoo	₹40,90,000	23.07.2025
17.	STP Raghunath ka Padhar	₹32,60,000	23.07.2025
18.	STP Khaliyar	₹38,20,000	23.07.2025
19.	STP Nalagarh	₹21,60,000	23.07.2025
20.	STP BBMB Sundernagar	₹26,00,000	23.07.2025
21.	STP Rohru	₹33,50,000	23.07.2025
22.	STP Dhalli	₹26,25,000	23.07.2025
	<b>Total</b>	<b>₹8,28,04,500</b>	

S.No.	Location of STP	CTO valid till	Validity
1	Sh. Naina Devi Ji (Kola Toba dry nallah)	31.03.2020	Under process
2	Ghumarwin (Bajohra MC ward)	31.03.2025	Returned
3	Chamba - STP Barga -I	31.03.2021	Under process
4	Chamba -STP Barga-2	31.03.2025	Under process
5	Chamba -STP at Bhagot	31.03.2024	Returned
6	Chamba-STP at Karian	31.03.2024	Under process
7	Hamirpur Town-Zone No. I	31.03.2020	Under process
8	Hamirpur Town -Zone No. II	31.03.2020	Under process
9	Hamirpur Town- Zone No. III	31.03.2020	Under process
10	Hamirpur- STP Ward No. 11	CTE case	Under process
11	Nadaun/ Nagarda Nr Hospital	31.03.2025	Under process
12	Sewerage scheme to Sujanpur Town (Zone I) Near HPSEB sub Station Sujanpur	31.03.2025	Under process
13	Sewerage scheme to Sujanpur Town (Zone II) Near Govt ITI Doli Sujanpur	31.03.2023	Under process
14	Nurpur- On the left bank of Jabber Khad near Bodh	31.03.2021	Rejected
15	Dehra- Near Shamshan Ghat Dehra	31.03.2021	Rejected
16	Jawalamukhi- Near Petrol Pump Ganju Bag	31.03.2023	Not Applied
17	Dharamshala- Chellian		Not Applied
18	Dharamshala -Old Charri Road	CTE 19.01.2022	Not Applied
19	Dharamshala -Ramnagar	CTE 19.01.2022	Not Applied
20	Dharamshala- Bhagsu		Not Applied
21	Dharamshala- Chellian Near Nag Mandir	CTE 04.01.2022	Rejected
22	Dharamshala-Mela ground Gamru	CTE 19.01.2022	Rejected
23	Nagrota (village Tharu near BanerKhad)	31.03.2023	Rejected
24	Tanda-Right side bank of BanerKhad at Dr. RPGMG Tanda	31.03.2023	Not Applied
25	Kangra- SFP Zone -I Near Senior Sec. School Kangra	31.03.2023	Not Applied
26	Kangra-STP Zone -II Near Bye pass Kangra	31.03.2023	Not Applied
27	Kangra- STP Zone -III Old Kangra near Fort	31.03.2023	Not Applied
28	Palampur- Left Bank of BihralKhad Bear Insp. Hut Palampur	31.03.2021	Under process
29	Kullu Town- Lanka Bekar	31.03.2021	Under process
30	Kullu Town-Bhootnath	31.03.2026	Valid
31	Kullu Town-Badah	31.03.2021	Rejected
32	Manali-Near Police Station Manali (1.82 to 3.00 MLD)	31.03.2022	Not Applied
33	Bhunter -Mela Ground	31.03.2021	Not Applied
34	Bhunter- Sarabai	31.03.2021	Not Applied
35	Bhunter- Jarad	31.03.2021	Not Applied

S.No.	Location of STP	CTO valid till	Validity
36	Jogindernagar-Village Majahrnoo	31.03.2025	Under process
37	Mandi –Raghunath ka Padhar	31.03.2026	Valid
38	Mandi- Khaliyar	31.03.2026	Valid
39	Sundernagar (Chandpur)	31.03.2027	Valid
40	Sarkaghat-Paplog Zone B	31.03.2025	Under process
41	Sarkaghat-Barchhwar Zone-C	31.03.2026	Valid
42	Rampur-Khopri	31.03.2024	Under process
43	Rampur-Chuhabag	31.03.2026	Valid
44	Rohru- Near Radha Swami Petrol Pump	31.03.2025	Returned
45	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglidhar (Kanhol)	31.03.2027	Valid
46	Kotkhai Town - Zone II	31.03.2023	Returned
47	Kotkhai Town - Zone III	-	Not Applied
48	Narkanda	31.03.2018	Under process
49	Theog	31.03.2026	Valid
50	Sunni	-	Under process
51	Paonta Sahib -Zone -I (Devi Nagar)	31.03.2022	Not Applied
52	Paonta Sahib-Zone -II (Main Bazar )	31.03.2022	Not Applied
53	Paonta Sahib-Zone –III (Jambu Ka Khalla )	CTO not obtained	Not Applied
54	Solan, Shanti	31.03.2022	Under process
55	Parwanoo	31.03.2025	Under process
56	Arki Town	31.03.2025	Under process
57	Baddi Town-Kenduwal	31.03.2025	Under process
58	Nalagarh Town- Mandiyapur	31.03.2026	Valid
59	Una- Chandarlok Colony for Zone D	31.03.2025	Under process
60	Una- Rampur for Zone A&B	31.03.2022	Rejected
61	Mehatpur- Zone A,B& C -Basdhera	-	Rejected
62	Gagret	31.03.2026	Valid
63	Chowari	-	Under process
64	Rewalsar (Chalahar)	31.03.2025	Under process
65	Chamba- Parel	-	Under process
66	Dalhousie	-	Under process
67	Sanjauli Malyana (Below Malyana Bus Stand)	31.03.2029	Valid
68	Dhali	31.03.2029	Valid
69	North Disposal, Shimla (Golcha)	31.03.2029	Valid
70	Snowdon (Bermu)	31.03.2029	Valid
71	Lalpani near Badagaon	31.03.2029	Valid
72	Summer Hill (Below Andri)	31.03.2029	Valid

Annexure-R-V

Wet Waste Management in ULBs of H.P.							Annexure-R-V
S.No	Name of ULB	Total waste gen. (TPD)	wet waste	Wet waste processed (TPD)	Gap	Method of processing	Remarks
1	Chamba	8.38	4.61	4.61	0	OWC: 3 TPD Pit Composting : 1.5 TPD Gausadan : 0.11 TPD	-
2	Chowari	1.47	0.81	0.81	0	OWC: 0.5 TPD Pit Composting : 0.3 TPD Gausadan : 0.01 TPD	-
3	Dalhousie	4.55	2.50	2.5	0	OWC: 1 TPD Pit Composting : 1.5 TPD	-
4	Bilaspur	5.33	2.93	2.93	-	Piggery: 2.93 TPD	-
5	Ghumarwin	3.08	1.69	1.69	-	Piggery : 1.69 TPD	-
6	NainaDevi	2.12	1.17	1.17	-	Pit Composting : 1.17 TPD	-
7	Talai	1.68	0.92	0.92	-	OWC: 0.92 TPD	-
8	Jogindemagar	2.08	1.15	1.15	1.15	OWC: 1 TPD Pit Composting : 1 TPD	-
9	Karsog	1.02	0.56	0.1	0.46	Drum Composter-4 Ton	NP Karsog has installed 6 drums for wet waste processing and currently, wet waste is being collected only from ward 1 and 2. Soon, collection will begin from all wards. Additionally, the site for SWM has been identified and the site development work has been completed. Waste processing at this site will commence soon.
10	Mandi	17.64	9.70	9.7	-	Organic Waste Composter:10	-
11	Nerchowk	3.33	1.83	1.83	-	OWC: 2 TPD	-
12	Revalsar	1.31	0.72	0.72	-	Drum Composting: 0.8TPD	-
13	Sarkaghat	2.17	1.20	1.2	-	Pit Composting : 2.5 TPD	-
14	Sundemagar	9.51	5.23	5.23	-	OWC: 6 TPD	-
15	Arki	1.19	0.65	0.65	-	OWC: .5 TPD & Pit Composting	-
16	Baddi	13.30	7.32	7.32	-	Waste is being processed at M/s JBR Waste to Compost plant located at Village Kenduwal, Baddi.	-
17	Nalagarh	5.68	3.12	3.12	-	Waste is being processed at M/s JBR Waste to Compost plant located at Village Kenduwal, Baddi.	-

S.No	Name of ULB	Total waste gen. (TPD)	wet waste	Wet waste processed (TPD)	Gap	Method of processing	Remarks
18	Parwanoo	4.92	2.70	2.70	-	Waste is being processed at M/s JBR Waste to Compost plant located at Village Kenduwal, Baddi. MC Parwanoo has recently outsourced the work of waste processing to M/S Suntan Life w.e.f 22.01.2025.	MC Parwanoo has recently outsourced the work of waste processing to M/S Suntan Life w.e.f 22.01.2025.
19	Solan	22.50	12.38	12.38	-	Waste processing work has been outsourced to M/s Suntan life. Currently Wet waste is being processed Bio-Methanation (Through contractor M/s Suntan Life) Plant Capacity: 200 TPD	
20	Kandaghat	0.78	0.43	0.43	-	Currently waste being sent to MC Shimla Waste processing plant.	
21	Nahan	12.22	6.72	6.72	-	OWC: 0.37 TPD Pit Composting : 0.71 TPD (Biogas : 5.64 TPD being outsourced to be processed M/s Suntan Life in its biomethanation plant.	the waste is processed by an associated firm (M/s Suntan life) using Biomethanation & Extrusion Methodology
22	Paonta Sahib	11.32	6.23	6.23	-	OWC: 3 TPD Pit Composting : 3 TPD Gausadan : 0.23 TPD	-
23	Rajgarh	1.20	0.66	0.66	-	Gausadan : 0.66 TPD	-
24	Banjar	0.55	0.30	0.3	-	Temporary composting pits :- 0.34 TPD	
25	Bhunter	1.75	0.96	0.96	-	Pit Composting : 1 TPD	
26	Kullu	7.83	4.31	4.31	-	OWC: 3 TPD Gausadan : 0.50 TPD Others (Specify) : Approx. 0.81 TPD is taken by milk suppliers who came from neighbouring villages in daily basis.	
27	Manali	4.81	2.64	0	2.64	Once the machinery will be installed, MC Manali will start processing of fresh dry and wet waste immediately.	

S.No	Name of ULB	Total waste gen. (TPD)	wet waste	Wet waste processed (TPD)	Gap	Method of processing	Remarks
28	Nirmand	0.61	0.34	0.2	0.14	2 no. of Community Composter GAIA has been installed capacity of approx. 0.20.	Nagar Panchayat Nirmand does not have its own SWM plant for the disposal of solid waste. Nagar Panchayat Nirmand has identified a 3 Bigha plot of land at Gadej Panchayat near Chillanal. A joint inspection of this site has been carried out, and No Objection Certificate (NOC) has been issued by the concerned Gram Panchayat. Currently all the formalities related to FCA case has been done by Nagar Panchayat Nirmand and FCA case is uploaded on portal and is under process.  Note: - Nirmand is newly constituted Nagar panchayat and the waste generation of Nagar Panchayat is less because it is mostly rural area and the waste used by people at their own level.
29	Bhota	0.57	0.31	0.31	-	OWC: 0.31 TPD	
30	Hamirpur	12.00	5.40	5.40	-	Waste processing work has been outsourced to M/S Suntan life. Currently Wet waste is being processed Bio-metanaion (Through contractor M/S Suntan life) Plant Capacity: 200 TPD The Wet waste extracted out of fresh waste is preprocessed towards volume reduction and sent to biogas facility c/o Sarovar Agro Farms and biogas pvt ltd., Ambala Naraingarh road, Vill-jatwar, Distt. Ambala.	Municipal Solid Waste is enhanced due to merging of surrounding areas.
31	Nadaun	1.81	0.99	0.99	-	OWC: 0.5 TPD Composting Pits 0.2 TPD Piggery firms 0.29 TPD	
32	Sujanpur	3.10	1.70	1.70	-	Pit Composting : 1.70 TPD	
33	Dehra	1.88	1.03	1.03	-	Pit Composting : 0.23 TPD Piggry : 0.8	
34	Jawalamukhi	2.09	1.15	1.15	-	OWC: 1.15 TPD	
35	Bajnath	7.68	4.22	4.22	-	OWC: 2 TPD Drum Composting: 0.48 TPD Gausadan: 0.74 TPD Any other method (Please specify) 1 TPD (Ward No. 4,6,9 and 7 households are use wet waste for their animals)	

S.No	Name of ULB	Total waste gen. (TPD)	wet waste	Wet waste processed (TPD)	Gap	Method of processing	Remarks
36	Dharamshala	21.41	11.77	11.77	0	OWC: 0.03 TPD Biogas : 5 TPD Gausadan : 2.11 TPD Piggery : Others (Specify) : 4 (Ward No. 1,2,8,9,14,15 (4 TPD Approximately) households are use wet waste for their animals).	
37	Jawali	3.46	1.91	1.91	-	Pit Composting : 1.21 TPD Others (Specify): 0.7 Most of the households use wet waste for their animals.	
38	Kangra	5.22	2.87	2.87	-	OWC : 1 TPD Gausadan: 1.25 TPD Piggery : 0.62 TPD	
39	Nagrota Bagwan	3.20	1.76	1.76	-	Piggery : 1.76	
40	Nurpur	4.43	2.43	2.43	-	OWC: 2 TPD Pit Composting : 0.43 TPD Others (Specify) :	2 TPD OWC machine has been installed at SWM site and processing started. Gap of wet waste has been eliminated.
41	Palampur	14.88	8.19	8.19	-	OWC: 5 TPD Pit Composting : 2 TPD Gausadan : 1.19 TPD	
42	Shahpur	1.35	0.74	0.74	-	Waste sent to SWM Plant Kangra	
43	Daulatpur	1.47	0.81	0.807349769	-	Pit Composting : 0.7 TPD	
44	Gagret	1.80	0.99	0.991015575	-	Gausadan : 0.8 TPD	
45	Mehatpur	3.90	2.14	2.142717291	-	OWC: 2 TPD Pit Composting : 0.14 TPD	
46	Una	7.90	4.35	4.346795739	-	OWC: 2 TPD Pit Composting : 2 TPD	
47	Santokhgarh	3.95	2.17	2.173826969	-	Pit Composting : 2 TPD	
48	Tahliwal	1.69	0.93	0.93	-	0.73 TPD Temporary Pit composting facility.	
49	Amb	2.17	1.19	1.19	-	1.19 TPD Temporary Pit composting facility.	

S.No	Name of ULB	Total waste gen. (TPD)	wet waste	Wet waste processed (TPD)	Gap	Method of processing	Remarks
50	Shimla	107.75	59.26	59.26	-	OWC : 1.0 TPD Drum Composting : 1.0 TPD Gausadan : 1.0 TPD Others: 1. Waste to Energy - Wet waste with low moisture content is passed through drum driers and/or further allowed for natural degradation and then mixing with RDF. Partially the wet waste is being used in the RDF within the controlled moisture content being accepted at the Cement plants. 2. About 5-6 TPD is collected at the Subzi Mandi by informal persons for feeding their cattles etc. in the nearby areas. 3. Further, 15 TPD biomethanation plant for wet waste is being established.	
51	Chopal	0.72	0.40	0.40	-	Drum composting:- 0.10 TPD Pit Composting : 0.12 TPD Gausadan : 0.18 TPD	
52	Jubbal	0.64	0.35	0.35186118	-	Pit Composting : 0.16 TPD Others (Specify) : 0.19(Collected by the local residents for their cattle etc).	
53	Kotkhai	0.46	0.26	0.255313905	-	OWC: 0.25 TPD Drum Composting : 0.01	
54	Narkanda	1.25	0.25	0.25	-	OWC: 0.15 TPD Drum Composting: 0.10 TPD	
55	Rampur	4.05	2.23	2.229722831	-	OWC : 1 TPD Drum Composting: 0.8 TPD Gausadan : 0.43 TPD	
56	Rohroo	2.98	1.64	1.640027813	-	Pit Composting : 0.62 TPD Gausadan : 0.83 TPD Others (Specify) : (Collected by the local residents for their cattle etc). 0.19	
57	Sunni	1.01	0.56	0.555897755	-	Pit Composting : 0.40 TPD OWC : 0.16	
58	Theog	1.70	0.93	0.933504875	-	Drum Composting: 0.43 TPD Organic Waste Composter : 0.5	
59	Chirgaon	1.01	0.56	0.56	-	Pit Composting : 0.36 TPD Any other method (Please specify):- 0.20 is self disposed by local people for cattle feed.	

S.No	Name of ULB	Total waste gen. (TPD)	wet waste	Wet waste processed (TPD)	Gap	Method of processing	Remarks
60	Nerwa	0.66	0.37	0.37	-	Gausadan :0.2 Piggery : 0.1 TPD Others (Specify) : 0.7 Taken away by local residents for cattle feeding	
Total		380.50	207.64	204.39	4.39		

<b>Dry Waste Management in ULBs of H.P.</b>						
S.No	Name of ULB	Total waste gen. (TPD)	Dry waste	Dry waste processed (TPD)	Gap	Method of processing
1	Chamba	8.38	3.35	3.35	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
2	Chowari	1.47	0.59	0.59	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
3	Dalhousie	4.55	1.82	1.82	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
4	Bilaspur	5.33	2.13	2.13	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
5	Ghumarwin	3.08	1.23	1.23	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
6	NainaDevi	2.12	0.85	0.85	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
7	Talai	1.68	0.67	0.67	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
8	Jogindernagar	2.08	0.83	0.83	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
9	Karsog	1.02	0.41	0.41	0.00	MRF is available, and RDF/SCF is being sent to cement plant for coprocessing,. Additionally, the sgredded RDF is handed over to the PWD dept.
10	Mandi	17.64	7.06	7.06	0.00	MRF available & RDF/SCF is being sent to Cement plants for co-processing.
11	Nerchowk	3.33	1.33	1.33	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.

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12	Rewalsar	1.31	0.52	0.52	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
13	Sarkaghat	2.17	0.87	0.87	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
14	Sundernagar	9.51	3.80	3.80	0.00	MRF available & RDF/SCF is being sent to Cement plants for co-processing.
15	Arki	1.19	0.47	0.47	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
16	Baddi	13.30	5.32	5.32	0.00	Waste is being processed by M/s JBR located at Vill. Kenduwal, Baddi.
17	Nalagarh	5.68	2.27	2.27	0.00	Waste is being processed by M/s JBR located at Vill. Kenduwal, Baddi.
18	Parwanoo	4.92	1.97	1.97	0.00	MRF Facility available. (Contractor's facility at Ambala)
19	Solan	22.50	9.00	9.00	0.00	MRF Facility available. (Contractor's facility at Ambala)
20	Kandaghat	0.78	0.31	0.31	0.00	Currently waste being sent to MC Shimla Waste processing plant.
21	Nahan	12.22	4.89	4.89	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
22	Paonta Sahib	11.32	4.53	4.53	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
23	Rajgarh	1.20	0.48	0.48	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
24	Banjar	0.55	0.22	0.22	0.00	Temporary MRF available and Dry waste is being sent to cement plant for end disposal.
25	Bhunter	1.75	0.70	0.70	0.00	Temporary MRF available and Dry waste is being sent to cement plant for end disposal.

26	Kullu	7.83	3.13	3.13	0.00	MRF Facility available and Dry waste is being sent to cement plant for end disposal.
27	Manali	4.81	1.92	0.00	1.92	Once the machinery will be installed, MC Manali will start processing of fresh dry and wet waste immediately.
28	Nirmand	0.61	0.24	0.11	0.13	Temporary MRF
29	Bhota	0.57	0.23	0.23	0.00	MRF available & RDF/SCF is being sent to Cement plants for co-processing.
30	Hamirpur	12.00	6.00	6.00	0.00	The Dry waste recovered out of fresh waste is routed towards reprocessing units based on extrusion methodology, through multiple vendors.
31	Nadaun	1.81	0.72	0.72	0.00	MRF available & RDF/SCF is being sent to Cement plants for co-processing.
32	Sujanpur	3.10	1.24	1.24	0.00	MRF available & RDF/SCF is being sent to Cement plants for co-processing.
33	Dehra	1.88	0.75	0.75	-	MRF available & RDF/SCF is being sent to Cement plants for co-processing.
34	Jawalamukhi	2.09	0.84	0.84	0.00	MRF available & RDF/SCF is being sent to Cement plants for co-processing.
35	Bajnath	7.68	3.07	3.07	0.00	MRF available & RDF/SCF is being sent to Cement plants for co-processing.

36	Dharamshala	21.41	8.56	8.56	0.00	RDF to Cement Inds.: RDF sent to cement plant 1 no. Material Recovery Facility (MRF) in ward no. 13 has been established with the help of Waste Warriors (NGO) with a capacity of processing upto 2 Ton of Dry waste per day. 1 no. MRF is at SWM site at ward No. 6 and all the remaining dry waste processed by suntan life Pvt. Ltd.
37	Jawali	3.46	1.39	1.39	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
38	Kangra	5.22	2.09	2.09	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
39	Nagrota Bagwa	3.20	1.28	1.28	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
40	Nurpur	4.43	1.77	1.77	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
41	Palampur	14.88	5.95	5.95	0.00	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
42	Shahpur	1.35	0.54	0.54	0.00	Waste sent to SWM Plant Kangra
43	Daulatpur	1.47	0.59	0.59		MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
44	Gagret	1.80	0.72	0.72		MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
45	Mehatpur	3.90	1.56	1.56		MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
46	Una	7.90	3.16	3.16		MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.

47	Santokhgarh	3.95	1.58	1.58		MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
48	Tahliwal	1.69	0.68	0.68		MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
49	Amb	2.17	0.87	0.87		MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
50	Shimla	107.75	43.10	43.10	0.00	MRF Facility : 1.0-1.5 TPD Recyclers: 1.5 TPD RDF to Cement Inds.: 39.0 TPD Waste to Energy : 1.0-1.5 TPD
51	Chopal	0.72	0.29	0.29	0.00	MRF available & RDF/SCF is being sent to Ambuja Cement plants/ WTE plant Bharyal Shimla for co-processing.
52	Jubbal	0.64	0.26	0.26	0.00	MRF available & RDF/SCF is being sent to Ambuja Cement plants/ Waste to Energy plant bharyal Shimla for co-processing. Utilization of Other material: Other dry waste including card board , paper etc. are being sold by the shopkeeper to the rag picker/ kabadiwala directly.
53	Kotkhai	0.46	0.19	0.19	0.00	MRF available & RDF/SCF is being sent to Ambuja Cement plants / W2E plant Bharyal Shimla for co-processing.
54	Narkanda	1.25	0.94	0.94	0.00	MRF available & RDF/SCF is being sent to Ambuja Cement plants / W2E Plant Bharyal Shimla for co-processing.

55	Rampur	4.05	1.62	1.62	0.00	MRF available & RDF/SCF is being sent to Ambuja Cement plants / W2E Plant Bharyal Shimla for co-processing. Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the shop kipper and ragpikker etc.
56	Rohroo	2.98	1.19	1.19	0.00	MRF available & RDF/SCF is being sent sent to Ambuja Cement plants / W2E Plant Bharyal Shimla for co-processing. Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the shop kipper and ragpikker etc.
57	Sunni	1.01	0.40	0.40	0.00	MRF available & RDF/SCF is being sent to Ambuja Cement plants / Waste To Energy plant Bharyal Shimla for co-processing. Utilization of Other material: Rest of the material is being collected by the Rag pickers and the Sanitation workers during the D2D collection.
58	Theog	1.70	0.68	0.68	0.00	MRF available & RDF/SCF is being sent sent to Ambuja Cement plants / W2E Plant Bharyal Shimla for co-processing.
59	Chirgaon	1.01	0.41	0.41	0.00	MRF available & RDF/SCF is being sent to Cement plants / Waste to Energy plant bharyal for co-processing. Utilization of Other material:- all other recyclables material sold by safai karamchari.

60	Nerwa	0.66	0.27	0.27	0.00	RDF/SCF sent weekly to Shimla at Waste to Energy plant for co-processing. Utilization of Other material: - all other recyclables material sold by safai karamchari, shopkeeper itself
<b>Total</b>		<b>380.51</b>	<b>153.84</b>	<b>151.78</b>	<b>2.05</b>	

Inert Waste Management in ULBs of H.P.						
S.No	Name of ULB	Total waste gen. (TPD)	Inerts	Inerts/ rejects Processed (TPD)	Gap	Method of Processing
1	Chamba	8.38	0.42	0.42	0.00	Used as filling of retaining walls.
2	Chowari	1.47	0.07	0.07	0.00	Used as filling of retaining walls.
3	Dalhousie	4.55	0.23	0.23	0.00	Used as filling of retaining walls.
4	Bilaspur	5.33	0.27	0.27	0.00	Filling in retaining walls and is being Used in Footpaths
5	Ghumarwin	3.08	0.15	0.15	0.00	Filling in retaining walls and is being Used in Footpaths
6	NainaDevi	2.12	0.11	0.11	0.00	Filling in retaining walls and is being Used in Footpaths
7	Talai	1.68	0.08	0.08	0.00	Filling in retaining walls and is being Used in Footpaths
8	Jogindernagar	2.08	0.10	0.10	0.00	Back filling in retaining walls and levelling of Katcha path etc.
9	Karsog	1.02	0.05	0.05	0.00	Back filling in retaining walls and levelling of Katcha path etc.
10	Mandi	17.64	0.88	0.88	0.00	Back filling in retaining walls and levelling of Katcha path etc.
11	Nerchowk	3.33	0.17	0.17	0.00	Back filling in retaining walls and levelling of Katcha path etc.
12	Rewalsar	1.31	0.07	0.07	0.00	Back filling in retaining walls and levelling of Katcha path etc.

13	Sarkaghat	2.17	0.11	0.11	0.00	Back filling in retaining walls and levelling of Katcha path etc.
14	Sundernagar	9.51	0.48	0.48	0.00	Back filling in retaining walls and levelling of Katcha path etc.
15	Arki	1.19	0.06	0.06	0.00	Used for land filling.
16	Baddi	13.30	0.67	0.67	0.00	Used for land filling work
17	Nalagarh	5.68	0.28	0.28	0.00	Used for land filling work
18	Parwanoo	4.92	0.25	0.25	0.00	Used for land filling work
19	Solan	22.50	1.13	1.13	0.00	Used for filling.
20	Kandaghat	0.78	0.04	0.04	0.00	Used for filling.
21	Nahan	12.22	0.61	0.61	0.00	Used as fillers in Extrusion Process
22	Paonta Sahib	11.32	0.57	0.57	0.00	Used as filling on walls and paths
23	Rajgarh	1.20	0.06	0.06	0.00	used as filling on walls and paths
24	Banjar	0.55	0.03	0.03	0.00	Used for filling
25	Bhunter	1.75	0.09	0.09	0.00	Used for Filling etc.
26	Kullu	7.83	0.39	0.39	0.00	Used for filling etc.
27	Manali	4.81	0.24	0.24	0.00	Used for filling
28	Nirmand	0.61	0.03	0.03	0.00	Used for filling.
29	Bhota	0.57	0.03	0.03	0.00	Used as filling of retaining walls.
30	Hamirpur	12.00	0.60	0.60	0.00	Used as filling of retaining walls.
31	Nadaun	1.81	0.09	0.09	0.00	Used as filling of retaining walls.
32	Sujanpur	3.10	0.15	0.15	0.00	Used for filling of hill slops.
33	Dehra	1.88	0.09	0.09	0.00	Used as filling of retaining walls.
34	Jawalamukhi	2.09	0.10	0.10	0.00	Used as filling of retaining walls.
35	Baijnath	7.68	0.38	0.38	0.00	Filling in retaining walls and is being used on footpaths

36	Dharamshala	21.41	1.07	1.07	0.00	filling in retaining walls and is being used on footpaths
37	Jawali	3.46	0.17	0.17	0.00	Filling in retaining walls and is being used on footpaths
38	Kangra	5.22	0.26	0.26	0.00	Filling in retaining walls and is being used on footpaths
39	Nagrota Bagwan	3.20	0.16	0.16	0.00	Filling in retaining walls and is being used on footpaths
40	Nurpur	4.43	0.22	0.22	0.00	Filling in retaining walls and is being used on footpaths
41	Palampur	14.88	0.74	0.74	0.00	Filling in retaining walls and is being used on footpaths
42	Shahpur	1.35	0.07	0.07	0.00	Filling in retaining walls and is being used on footpaths
43	Daulatpur	1.47	0.07	0.07	0.00	Filling in retaining walls and is being used in footpaths
44	Gagret	1.80	0.09	0.09	0.00	Filling in retaining walls and is being used in footpaths
45	Mehatpur	3.90	0.19	0.19	0.00	Filling in retaining walls and is being used in footpaths
46	Una	7.90	0.40	0.40	0.00	Filling in retaining walls and is being used in footpaths
47	Santokhgarh	3.95	0.20	0.20	0.00	Filling in retaining walls and is being used in footpaths
48	Tahliwal	1.69	0.08	0.08	0.00	Filling in retaining walls and is being used in footpaths
49	Amb	2.17	0.11	0.11	0.00	Filling in retaining walls and is being used in footpaths
50	Shimla	107.75	5.39	5.39	0.00	Used in Retaining Walls

51	Chopal	0.72	0.04	0.04	0.00	Used in Retaining Walls
52	Jubbal	0.64	0.03	0.03	0.00	Used in Retaining Walls
53	Kotkhai	0.46	0.02	0.02	0.00	Used in Retaining Walls
54	Narkanda	1.25	0.06	0.06	0.00	Used in Retaining Walls
55	Rampur	4.05	0.20	0.20	0.00	Used in Retaining Walls/Path Construction
56	Rohroo	2.98	0.15	0.15	0.00	filling in retaining walls and foot paths and leveling of land etc
57	Sunni	1.01	0.05	0.05	0.00	By Using Retaining Walls
58	Theog	1.70	0.08	0.08	0.00	Filling in Retaining walls and is being used in foot paths
59	Chirgaon	1.01	0.05	0.05	0.00	Filling in Retaining walls and is being used in foot paths
60	Nerwa	0.66	0.03	0.03	0.00	Filling in Retaining walls and is being used in foot paths
	<b>Total</b>	<b>380.51</b>	<b>19.03</b>	<b>19.03</b>	<b>0.00</b>	

Legacy Waste Management Report							
S. No.	ULB	Previously estimated quantity	Revised estimated quantity	Total Quantity cleared upto 31.08.2024	Quantity cleared during 1.09.2024 to 28.02.2025	Balance	Remarks
1	2	3	4	5	6	7	10
(Tons)							
1	Dharamshala	40000.00	96555.00	46170.35	6280.99	44103.67	Work of clearance of legacy waste from the site is under process.
2	Mandi	45000.00	106068.00	26918.62	18188.97	60330.41	Work of clearance of legacy waste from the site is under process.
3	Solan	48000	66179.00	66179.00	0.00	0.00	Initially the quantity of legacy waste was estimated less as the assessment was not carried out scientifically, but after digging the sites, the actual legacy waste has been found higher and work of legacy waste processing is still going to clear the site. The balance quantity of waste is approx. 5000 tons for which work of clearance is under process.
4	Kullu	38000	51337.00	44077.00	7621.00	0.00	Legacy waste processing has been completed. Extra 361 tons legacy waste has been processed by Rekart than the estimated quantity. Approx. 3758 tons RDF is lying at site which is being lifted by M/s Rekart Innovations
5	Manali	40000	100994.00	36531.76	8193.36	56268.88	Work of clearance of legacy waste from the site is under process.
6	Baddi	40000	84358.58	49535.84	18053.40	16769.34	Work of clearance of legacy waste from the site is under process.

7	Hamirpur	2100	34608.00	23367.506	10729.53	510.97	Initially the quantity of legacy waste was estimated less as the assessment was not carried out scientifically, but after digging the sites, the actual legacy waste has been found higher and work of legacy waste processing is still going on to clear the site.
8	Una	1200	31414.00	25888.19	9958.84	0.00	Extra 4433.03 tons of legacy waste has been cleared and clearing of site is under process.
9	Santokhgarh	2300	19837.23	10039.73	9797.50	0.00	Legacy waste has been processed and site has been cleared.
10	Chowari	525	3185.00	525.00	2660.00	0.00	Legacy waste has been processed and site has been cleared.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(PRINCIPAL BENCH), NEW DELHI.

Original Application No. 606/2018  
(In respect of State of Himachal Pradesh)

**In the matter of:** Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

**AFFIDAVIT**

I, Saurabh Jassal, S/o Sh. Sat Pal Jassal, aged about 33 years, presently posted as Special Secretary (Urban Development) to the Government of Himachal Pradesh, do hereby solemnly affirm and state on oath as under : -

1. That I, am the Respondent in the present OA. No. 606/2018 in respect of State of Himachal Pradesh and well conversant with the facts and circumstances of the case. Therefore, I am competent to swear this Affidavit.
2. I state that I have read and understood the contents of accompanying Six Monthly Progress Report which have been drafted under my instructions, and I state that the facts stated therein are true and correct to the best of my knowledge and belief.
3. I state that the annexures annexed to the present Progress Report are true copies of their respective originals and form part of the record of

**ATTESTED**

*Mamun Khan*  
Executive Magistrate  
H.P. Sectt., Shimla

*Saurabh Jassal*  
Special Secretary (Urban Development)  
to the Govt. of Himachal Pradesh  
Shimla-171002

Hon'ble National Green Tribunal below.

Special Secretary (Urban Development)  
to the Govt. of Himachal Pradesh  
**DEPONENT**  
Shimla-171002

VERIFICATION

I, the above-named Deponent, do hereby verify that the contents of the above Affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Verified at Shimla, on this the 19<sup>th</sup> day of August, 2025.

**ATTESTED**

Mannuohay  
Executive Magistrate  
H.P. Sectt., Shimla

Special Secretary (Urban Development)  
to the Govt. of Himachal Pradesh  
**DEPONENT**  
Shimla-171002

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Declared before me on 19<sup>th</sup> day of August  
2025 on oath (Solemnly Affixation)  
by Shri Saurabh Jassal, Spl. Secy  
who is personally known to the or who (CID)  
has been identified by Sh Krishan Kumar  
who is personally known to me. Chuk (CID)

Mannuohay  
Executive Magistrate  
H.P. Sectt., Shimla